

ORISSA HIGH COURT

FILING REPORT AS ON :19/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/2580/2026	THE PROJECT DIRECTOR, N.H.A.I., JAJPUR VS UDAY NARAYAN MOHANTY	SHRADHANJALI SAHOO VS	// ()	
2	D-ARBA/2585/2026	THE PROJECT DIRECTOR, N.H.A.I., JAJPUR VS BISWANATH NAYAK	SHRADHANJALI SAHOO VS	// ()	
3	D-BLAPL/1888/2026	RAKESH K MAHARANA @ RAKESH MAHARANA @ RANENDRA NARAYAN ROUT VS STATE OF ODISHA	RAKESH K MAHARANA @ RANENDRA NARAYAN ROUT VS	PIPLI /269 /2025 ()	AOR20220001558C202600014
4	D-BLAPL/1892/2026	MURALI TANDIA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	BURLA /464 /2025 ()	AOR20220001490C202600001
5	D-BLAPL/1896/2026	ROHIT KUMAR @ ROHIT BHAGAT @ ROHIT MALAKAR VS STATE OF ODISHA	RAVIL DEEP MOHANTY VS	PLANTSITE /1075 /2025 ()	AOD20240000012C202600014
6	D-BLAPL/1898/2026	RAJESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /414 /2025 ()	AOR20220001487C202600012
7	D-BLAPL/1899/2026	RAVI PRAKASH SAMANT VS STATE OF ODISHA	DEBA PRASAD DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /93 /2025 ()	
8	D-BLAPL/1900/2026	SUSHIL ROUT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /76 /2025 ()	
9	D-BLAPL/1902/2026	LAXMAN JHANKAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 ()	
10	D-BLAPL/1906/2026	RAJAT PARIDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()	AOR20220001487C202600015
11	D-BLAPL/1907/2026	GAGAN @ CHUDAMANI DHARUA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /304 /2025 ()	AOR20220001487C202600014

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12	D-BLAPL/1909/2026	HARSA PRADHAN @ PANDA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	BUGUDA /666 /2025 () //	
13	D-BLAPL/1911/2026	SAROJ RANJAN DAS VS STATE OF ODISHA	DIPANKAR ACHARYA VS	MAHILA PS,SEC-3,ROURKELA /38 /2025 () //	
14	D-BLAPL/1914/2026	DEBENDRA BERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MARINE PST TALCHUA /57 /2024 () //	
15	D-BLAPL/1921/2026	HAREKRUSHNA SINGH VS STATE OF ODISHA (VIGILANCE)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /1 /2026 () //	AOR20220001328C202600009
16	D-BLAPL/1922/2026	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAMBHA (KHALLIKOTE) /884 /2023 () //	
17	D-BLAPL/1925/2026	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /152 /2024 () //	
18	D-BLAPL/1929/2026	SURYAKANTA SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	PURI TOWN /668 /2025 () //	
19	D-BLAPL/1932/2026	BIRANCHI KUMAR NAYAK @ B.K.NAYAK VS REPUBLIC OF INDIA (CBI)	SATYA PRAKASH SATPATHY VS	/ /0 () //	
20	D-BLAPL/1934/2026	GAJINDRA @ BHAJINDRA RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	DEOGAON /55 /2025 () //	
21	D-BLAPL/1935/2026	BHARAT MIRDHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 () //	
22	D-BLAPL/1936/2026	PEETABASA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //	
23	D-BLAPL/1939/2026	GOVINDA @ GOBINDA BEHERA	MAHES DAS	DARINGBADI /227 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1942/2026	RABINDRA KUMAR PARIDA @ RABINDRA PARIDA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1943/2026	PARSURAM BHATI	SURYAKANTA DWIBEDI	BELPARA /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1944/2026	SANJAYA TANDI	SURYAKANTA DWIBEDI	KHAPRAKHOL /277 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1950/2026	TRILOCHAN MEHER @ CHANDRAMANI	SURYAKANTA DWIBEDI	LARAMBA /279 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1955/2026	RAJANIKANTA NAYAK	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1964/2026	PIYUSH YARDA	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1967/2026	MAHADEBA BARIHA @ MAHADEV BARIHA	AMITAV TRIPATHY	PAIKMAL /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1968/2026	YASHWANT KUMAR SAHU	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1969/2026	TRINATH @ MANTU MAHAPATRA	BISWARANJAN DALAI	JANKIA P.S. /465 /2025	AOR20220003722C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1973/2026	NIBASA SAHU	AMITAV TRIPATHY	BINIKA /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1974/2026	BABLU KHATUA @ BABULU KHATUA	AMITAV TRIPATHY	BINIKA /179 /2025	
		VS	VS	()	

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35	D-BLAPL/1975/2026	STATE OF ODISHA RAKESH BAMLI VS	SARBESWAR SAHOO VS	// JONK /284 /2025 ()	AOD20220004505C202600008
36	D-BLAPL/1977/2026	STATE OF ODISHA JITENDRA KHATUA VS	AMITAV TRIPATHY VS	// BINIKA /179 /2025 ()	
37	D-BLAPL/1983/2026	STATE OF ODISHA SALBAM NAGA VS	DHANANJAYA MUND VS	// MOTU /101 /2024 ()	AOR20220001492C202600018
38	D-BLAPL/1987/2026	STATE OF ODISHA SUDEEP @ SUDIP SAHA VS	DHANANJAYA MUND VS	// MALKANGIRI /678 /2025 ()	AOR20220001492C202600017
39	D-BLAPL/1991/2026	STATE OF ODISHA DEEBAKAR MANAHIRA @ DIBAKAR MANHIRA VS	SUSHANTA KUMAR JOSHI VS	// BANGOMUNDA /218 /2025 ()	
40	D-BLAPL/1998/2026	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	AMULYA RATNA PANDA VS	// JALESWAR /550 /2025 ()	
41	D-BLAPL/2000/2026	STATE OF ODISHA GANESH SAHU VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /13 /2026 ()	
42	D-BLAPL/2007/2026	STATE OF ODISHA AKASH KAUDI VS	DHIRENDRA KUMAR MOHAPATRA VS	// TALSARA /80 /2025 ()	
43	D-BLAPL/2009/2026	STATE OF ODISHA MIR SIRAJUDDIN @ RAJA VS	SAROJA KANTA SAMAL VS	// PURUNABAZAR /283 /2025 ()	AOR20250001113C202600001
44	D-BLAPL/2011/2026	STATE OF ODISHA RAHUL GHADEI VS	ASIT KUMAR JENA VS	// JAJPUR ROAD /683 /2025 ()	
45	D-BLAPL/2013/2026	STATE OF ODISHA SANTOSH KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / 0 () //	

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46	D-BLAPL/2015/2026	ABHISEK SINGH @ ABHISHEK SINGH @ LUCKY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /555 /2025 () //	
47	D-BLAPL/2018/2026	BAYA @ BAYADHAR BHUYAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SHERAGADA /545 /2023 () //	
48	D-BLAPL/2019/2026	BIKASH JAYPURIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /80 /2025 () //	
49	D-BLAPL/2021/2026	SAROJ PANDA @ SAROJ KUMAR PANDA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /844 /2025 () //	
50	D-BLAPL/2022/2026	SAHADEV KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /107 /2025 () //	
51	D-BLAPL/2023/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /320 /2025 () //	
52	D-BLAPL/2024/2026	SUBHARUN DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	S.P.(CID-CRL),CUTTACK /21 /2024 () //	
53	D-BLAPL/2025/2026	RANJAN SAHOO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /896 /2025 () //	
54	D-BLAPL/2028/2026	MD. SALAUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /931 /2025 () //	
55	D-BLAPL/2032/2026	RAJANI BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /492 /2025 () //	
56	D-BLAPL/2034/2026	AMAN DIGAL VS STATE OF ODISHA	PRABHAKAR SABAT VS	/ /0 () //	
57	D-BLAPL/2035/2026	UMESH BARIK	SATYA RANJAN ACHARYA	CANTONMENT ROAD /146 /2025	AOR20220001297C202600016

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/2037/2026	ARPANA PRIYABRATA PATRA	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/2043/2026	BITU @ BISWAJIT DASH	BHABANI SHANKAR DAS	COLLIERY /251 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/2046/2026	KARNEL LIMA	SUSANTA KUMAR BARAL	BAIDYANATHPUR /41 /2025	AOR20220001297C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/2051/2026	BUDU PAIK	MANORANJAN PADHY	B.SINGHPUR /136 /2022	AOD20220003086C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/2053/2026	ANIRUDHA MALIK	SURENDRA PRASAD BARIK	BASUDEVPUR /750 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/2056/2026	JAGANNATH PAIK	MANORANJAN PADHY	B.SINGHPUR /136 /2022	AOD20220003086C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/2057/2026	PITABAS PAIK	MANORANJAN PADHY	B.SINGHPUR /136 /2022	AOD20220003086C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/2060/2026	GANGADHAR NAG	SISIRA PANIGRAHI	BHAWANIPATNA SADAR /530 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/2061/2026	SAMARPITA CHOUDHURY	SURESH KUMAR PANDA	BIDANASI /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/2066/2026	SAMARPITA CHOUDHURY	SURESH KUMAR PANDA	BIDANASI /308 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/2069/2026	SAMARPITA CHOUDHURY	SURESH KUMAR PANDA	BIDANASI /306 /2024	
		VS	VS	()	

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69	D-BLAPL/2072/2026	STATE OF ODISHA RABINDRA BHUE VS	DIBYA PRAKASH MISHRA VS	// BANHARPALI /263 /2025 ()	AOR20220002454C202600008
70	D-BLAPL/2074/2026	STATE OF ODISHA SUDHIR TRIPATHY VS	PANCHANAN PANIGRAHI VS	// BHUBAN /602 /2025 ()	AOD2025000009C202600001
71	D-BLAPL/2075/2026	STATE OF ODISHA BULU LOHAR VS	KULDEEP MOHANTY VS	// BISOI /188 /2025 ()	AOD20240000012C202600015
72	D-BLAPL/2081/2026	STATE OF ODISHA RATANI PRADHAN @ RATNAMANI VS	JAYANTA KUMAR PADHI VS	// MARINE PENTHAKATA /104 /2024 ()	
73	D-BLAPL/2082/2026	STATE OF ODISHA ALFA AIND VS	BHARAT BHUSAN ROUSTRAY VS	// RAJGANGPUR /107 /2023 ()	
74	D-BLAPL/2083/2026	STATE OF ODISHA RAMESH CHANDRA SAHU VS	SURYAKANTA DWIBEDI VS	// K.NUAGOAN /148 /2025 ()	
75	D-BLAPL/2084/2026	STATE OF ODISHA LANKESWAR DIGAL VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600014
76	D-BLAPL/2085/2026	STATE OF ODISHA GOBARDHAN TOLTIA VS	JNYANANANDA PANDA VS	// GOLAMUNDA /177 /2025 ()	
77	D-BLAPL/2087/2026	STATE OF ODISHA TRINATH SAHOO VS	ROHIT RANJAN RAY VS	// //0 ()	
78	D-BLAPL/2091/2026	STATE OF ODISHA MUNNA @ BUDHIA BARIK VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /69 /2022 ()	
79	D-BLAPL/2102/2026	STATE OF ODISHA ABHI @ ANANTA CHARAN NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /154 /2025 ()	AOR20220001615C202600009
		STATE OF ODISHA		//	

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80	D-BLAPL/2103/2026	FUTA @ FATU @ BIJAYA KUMAR SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	RASGOBINDPUR /37 /2018 () //	
81	D-BLAPL/2104/2026	KUNDAN MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /380 /2025 () //	
82	D-BLAPL/2108/2026	SK EBA @ SK EMARAN @ EBA @ EBHA KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PURUNABAZAR /283 /2025 () //	AOD20240000587C202600014
83	D-BLAPL/2116/2026	PRAVAT MALLICK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /525 /2025 () //	AOD20240000364C202600011
84	D-BLAPL/2119/2026	BASUDEV PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	SATYABADI /228 /2025 () //	AOD20240000645C202600002
85	D-BLAPL/2125/2026	SUSHIL MUNDA VS STATE OF ODISHA	SATYA JEET ROUT VS	KUNDHEIGOLA /36 /2025 () //	
86	D-BLAPL/2138/2026	ANANTA MALLICK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600015
87	D-CMAPL/2629/2026	ASHOK KUMAR PATRA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// () //	
88	D-CMAPL/2648/2026	S.K.SARIF VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// () //	
89	D-CMAPL/2654/2026	SANJIB KUMAR BEHERA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// () //	
90	D-CMP/2349/2026 CMP/141/2026	DEBASHISHA HOTA VS SUBHASISHA HOTA	IN PERSON VS	// ADDL. CIVIL JUDGE (SD)-OEAT,DHENKANAL(Dhenkanal) CS/0000167/2017	AOR20220001293C202600001
91	D-CMP/2354/2026	SALKHU SOREN @ MAJHI	SARADA PRASAD DASH	//	

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		VS	VS	()	
		RABI NAIK		//	
92	D-CMP/2401/2026	KABITA SINGHDEO	LALITENDU MISHRA	//	AOR20220001610C202600002
	CMP/136/2026	VS	VS	CIVIL JUDGE (SD),SONEPUR(Sonepur)	
		SASANKA SEKHAR SINGH DEO		CS/0000117/2014	
93	D-CMP/2449/2026	BHAGABATI PARIDA	MANMAYA KUMAR DASH	//	AOR20220004309C202600004
		VS	VS	()	
		SRIPATI CHARAN BADAJENA		//	
94	D-CMP/2469/2026	SURENDRA KUMAR PATI	AMIT PRASAD BOSE	//	
	CMP/140/2026	VS	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak)	
		MANORAMA DASH		CS/0000319/2004	
95	D-CMP/2484/2026	RAM PRATAP KHERIA	SANDIPANI MISRA	//	
		VS	VS	()	
		RANJAN KUMAR PRADHAN		//	
96	D-CMP/2485/2026	BAIDYANATH SAHU	MONOMOY BASU	//	
		VS	VS	()	
		BALABHADRA SAHOO		//	
97	D-CMP/2503/2026	BASERA COMPLEX OWNERS WELFARE TRUST , KHURDA	SRIDHANI SHANKAR PRADHAN	//	
		VS	VS	()	
		M/S. MILLENARY BUILD TEK PVT. LTD., KHURDA		//	
98	D-CMP/2505/2026	ASWINI KUMAR ROUT	NIRANJAN LENKA	//	
		VS	VS	()	
		BHABAGRAHI ROUT		//	
99	D-CMP/2542/2026	CHITRAMANI @ KALI ROUT	PRATYUSHA NAIDU	//	
		VS	VS	()	
		UDHABA ROUT		//	
100	D-CMP/2568/2026	VYSYARAJU BALAKRISHNA RAJU	SUNKURU SUDHAKAR RAO	//	
		VS	VS	()	
		B.BISHNU PRASAD SUBUDHI		//	
101	D-CMP/2574/2026	VYSYARAJU BALAKRISHNA RAJU	SUNKURU SUDHAKAR RAO	//	
		VS	VS	()	
		B.BISHNU PRASAD SUBUDHI		//	
102	D-CMP/2596/2026	SUHASINI RATH	GOPINATH MISHRA	//	
		VS	VS	()	

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103	D-CMP/2630/2026	COMMISSIONER, BBSR BAMADEV SASMAL VS PREMALATA SASMAL@BARAL	SOUMYA RANJAN DAS VS	// // 0 //	
104	D-CONTC/2347/2026	JITENDRA KUMAR SAHOO VS PRASANTA KUMAR TARAI,SUB COLLECTOR JAGATSINGHPUR	ADV VS	// 0 //	AOR20220004106C202600009
105	D-CONTC/2348/2026	SARAT CHANDRA BARAL VS PRASANTA KUMAR TARAI,SUB COLLECTOR JAGATSINGHPUR	ADV VS	// 0 //	AOR20220004106C202600011
106	D-CONTC/2352/2026	SWARNALATA KHATUA VS PRASANTA KUMAR TARAI, SUB COLLECTOR JAGATSINGHPUR	ADV VS	// 0 //	AOR20220004106C202600010
107	D-CONTC/2353/2026	PRADIPTA MOHAN MISHRA VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT.	MANAS RANJAN DASH VS	// 0 //	AOR20220002374C202600005
108	D-CONTC/2362/2026	RAMESH CHANDRA BISHI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
109	D-CONTC/2363/2026	LALATENDU PAL VS NIRANJAN BARIK, OAS, B.D.O, TIHIDI BLOCK, BHADRAK	ADV. VS	// 0 //	
110	D-CONTC/2366/2026	M/S ADITYA CHEMICALS, GANJAM VS DHANANJAYA MAJHI, DIVISIONAL HEAD, IDCO, SOUTHERN DIVISION INDUSTRIAL ESTATE,GANJAM	ADV. VS	// 0 //	
111	D-CONTC/2368/2026	M.C. OF CHOUDWAR GIRLS HIGH SCHOOL VS DR.N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
112	D-CONTC/2372/2026	BIJAYA KRUSHNA PRADHAN VS N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
113	D-CONTC/2391/2026	JYOTSNARANI BEHERA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	

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114	D-CONTC/2392/2026	SWARNALATA BHUYAN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
115	D-CONTC/2393/2026	BIJAYA KUMAR DEBATA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
116	D-CONTC/2422/2026	CHAKRADHAR MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0 //	
117	D-CONTC/2428/2026	MURALIDHAR SWAIN VS PROF. JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// 0 //	
118	D-CONTC/2440/2026	GOURIBALA NAYAK VS ARAVIND AGRAWAL, IAS	ADHIKARI CHITTARANJAN DAS VS	// 0 //	
119	D-CONTC/2444/2026	BRAJABANDHU BEHERA VS AUROVINDO AGRAWAL, IAS	ADV. VS	// 0 //	
120	D-CONTC/2451/2026	DILIP KUMAR BEHERA VS B.PARAMESWARAN, I.A.S	ADV. VS	// 0 //	
121	D-CONTC/2453/2026	SULATA PANDA VS B.PARAMESWARAN, I.A.S	ADV. VS	// 0 //	
122	D-CONTC/2458/2026	KOLA VAMANA MURTY VS B.PARAMESWARAN, I.A.S	ADV. VS	// 0 //	
123	D-CONTC/2472/2026	PRADYUMNA KUMAR BEBARTA VS DHANANJAYA MOHANTY, ZONAL COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	SIDHARTH SANKAR MOHAPATRA VS	// 0 //	AOR20220001491C202600001
124	D-CONTC/2486/2026	SHASHANKA SHEKHAR JENA VS BASANTA KUMAR NAYAK, D.E.O, BALASORE	ADV. VS	// 0 //	
125	D-CONTC/2504/2026	DASARATHI JENA	ADV.	//	

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		VS	VS	0	
126	D-CONTC/2509/2026	DEORANJAN KUMAR SINGH, IAS MANOJ KUMAR PALEI	ADV.	//	
		VS	VS	0	
127	D-CONTC/2526/2026	BHASKAR JYOTI SARMA, IAS MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, CHHOTIPARA		//	
		VS	VS	0	
128	D-CONTC/2555/2026	THIRUMALA NAIK N., I.A.S PATITAPABAN BHUYAN	ADV.	//	
		VS	VS	0	
129	D-CONTC/2562/2026	THIRUMALA NAIK N., I.A.S RAJALAKSHMI MOHAPATRA	ADV.	//	
		VS	VS	0	
130	D-CONTC/2565/2026	VISHAL DEV, ADDL. CHIEF SEC., GOVT. OF ODISHA AJIT KUMAR SAMANTARAY	ADV.	//	
		VS	VS	0	
131	D-CONTC/2575/2026	DIBYA JYOTI PARIDA, COLLECTOR, PURI RASMITA BEHERA	JANMEJAYA KATIKIA	//	
		VS	VS	0	
132	D-CONTC/2582/2026	ARABIND AGRAWAL, COMM. CUM SEC., DEPT. HIGHER EDUCATION, GOVT. OF ODISHA MAMATA PATRO	ADV.	//	
		VS	VS	0	
133	D-CONTC/2586/2026	B.PARAMESWARAN, I.A.S RAJENDRA MAHAPATRA	Swapnil Roy	//	AOR20220001600C202600007
		VS	VS	0	
134	D-CONTC/2587/2026	NABIN CHANDRA SINGH, EXECUTIVE ENGINEER, PUBLIC HEALTH DIVISION HARISH CHANDRA DAS	Swapnil Roy	//	AOR20220001600C202600006
		VS	VS	0	
135	D-CONTC/2593/2026	PARAMESWAR PATRA, SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION BISIKESAN BAGH	ADV.	//	
		VS	VS	0	
136	D-CONTC/2595/2026	B.PARAMESWARAN, I.A.S PADMALAYA SOREN	ADV.	//	
		VS	VS	0	

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137	D-CONTC/2600/2026	B.PARAMESWARAN, I.A.S NIROD KUMAR PANDA VS SUMIT KUMAR BISWAS	ADV. VS	// // 0 //	
138	D-CONTC/2607/2026	SIBALAXMI PANDA VS SUMIT KUMAR BISWAS	ADV. VS	// 0 //	
139	D-CONTC/2612/2026	SANGRAM KESHARI MALLICK VS DR.PRADEEP KUMAR GURU, THE DIRECTOR, HEALTH SERVICES, GOVT. OF ODISHA	AMIYA KUMAR MISHRA-2 VS	// 0 //	
140	D-CONTC/2616/2026	DHRUBA CHARAN HATI VS ARINDAM DAKUA, I.A.S	ADV. VS	// 0 //	
141	D-CONTC/2633/2026	PRADIPTA KUMAR JENA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
142	D-CONTC/2639/2026	HRUSHIKESH DASH VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //	
143	D-CONTC/2643/2026	JNANENDREE MISHRA VS PRADEEP NAG, D.E.O., BOLANGIR	ADV. VS	// 0 //	
144	D-CONTC/2646/2026	GANESWAR DASH VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //	
145	D-CONTC/2650/2026	SUMATI NAYAK VS BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //	
146	D-CONTC/2652/2026	NIKUNJA BIHARI SAHOO VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //	
147	D-CONTC/2653/2026	BANOJ KUMAR BHUYAN VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //	

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148	D-CONTC/2655/2026	SUBAS ROUT VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// ()	
149	D-CONTC/2659/2026	SUBASH KUMAR JENA VS BHAKTA BASTAL JENA, PLANT MANAGER OF (OMFED), SALAPADA DAIRY	ADV. VS	// ()	
150	D-CONTC/2660/2026	TAPAS KUMAR PASAYAT VS BHAKTA BASTAL JENA, PLANT MANAGER OF (OMFED), SALAPADA DAIRY	ADV. VS	// ()	
151	D-CONTC/2661/2026	M/S JAY ROAD WAYS, BHUBANESWAR VS BHAKTA BASTAL JENA, PLANT MANAGER OF (OMFED), SALAPADA DAIRY	ADV. VS	// ()	
152	D-CRLA/1890/2026	YUBARAJ KISHORE PANI@YUBARAJ PANI@AMIR PRADEEP KUMAR PARIDA VS STATE OF ODISHA	VS	R.UDAYAGIRI /4 /2024 ()	
153	D-CRLA/1915/2026	PRATIMA DALAI VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	ATHGARH /159 /2011 ()	
154	D-CRLA/1951/2026	SATYABRATA MAHALIK VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /294 /2021 ()	
155	D-CRLA/1976/2026	SOUMENDRA KUMAR MOHANTY VS DEPUTY COMMISSIONER OF INCOME TAX, BBSR	PRAKASH CHANDRA SETHI VS	//0 ()	
156	D-CRLA/1979/2026	GAGAN BIHARI MALLIK VS DEPUTY COMMISSIONER OF INCOME TAX, BBSR	PRAKASH CHANDRA SETHI VS	//0 ()	
157	D-CRLA/2039/2026	KAMAL SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /119 /2025 ()	
158	D-CRLA/2045/2026	GHASI MAJHI VS STATE OF ODISHA	C.KASTURI VS	BISWANATHPUR /9 /2018 ()	
159	D-CRLA/2063/2026	PRAFULLA KUMAR ROUT	JANMEJAYA KATIKIA	TANGI (KHURDA) /64 /2011	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLA/2079/2026	SUJIT@BIKASH POLEI@POLAI	SISIRA PANIGRAHI	GANGAPUR (ASKA) /130 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/2136/2026	MANAS RANJAN PANDA @ LINGA	RAMANI KANTA PATTANAIAK	JAJPUR TOWN /174 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLA/2141/2026	PRATAP CHANDRA SAHU	LALATENDU SAMANTARAY	NISCHINTAKOILI /108 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMA/1887/2026	KUSMAN TANDI	ADV.	BRAJARAJNAGAR /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMA/1982/2026	BIJU SWAIN @ BIJAYA KUMAR SWAIN	ADV.	BANKI /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMA/2040/2026	KEDAR PANIGRAHI	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		UNION OF INDIA (RAILWAY)		//	
166	D-CRLMC/1933/2026	MADDI MUTYALA RAO	T.NARAYAN MURTY	//	AOR20220002995C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/1941/2026	UDHABA PRADHAN	SURYAKANTA DWIBEDI	SARANGADA /158 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/1961/2026	RAJEN MOHANTY	DOLAGOBINDA MOHAPATRA	JAGATSINGPUR /1237 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/1962/2026	DHULESWAR MOHANTY	BIRAJA PRASAD ROURAY	JAGATSINGPUR /1236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/1981/2026	AVINAS NAHA @ ABINASH NAHA	PRADIPTA BEURA	BARAMBA /312 /2022	AOD20220004020C202600004
		VS	VS	()	

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171	D-CRLMC/1985/2026	STATE OF ODISHA ALOK NATH SHARMA VS	GOPAL CHARAN MOHANTY VS	// PATTAMUNDAI /39 /2018 ()	
172	D-CRLMC/1999/2026	STATE OF ODISHA JHUMURI SWAIN @ JHUNUBALA SWAIN VS	MRUTYUNJAY MOHANTY VS	// NIALI /131 /2001 ()	
173	D-CRLMC/2001/2026	STATE OF ODISHA HEMANTA SWAIN VS	MRUTYUNJAY MOHANTY VS	// NIALI /131 /2001 ()	
174	D-CRLMC/2003/2026	STATE OF ODISHA PANKAJ KUMAR MUDULI VS	ASISH MISHRA VS	// KALINGA NAGAR /29 /2017 ()	
175	D-CRLMC/2004/2026	STATE OF ODISHA CHANDAN THAKUR VS	ASIT KUMAR JENA VS	// MALKANGIRI /433 /2024 ()	
176	D-CRLMC/2010/2026	STATE OF ODISHA KUNJA BIHARI BHATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /443 /2024 ()	
177	D-CRLMC/2012/2026	STATE OF ODISHA CHIKU @ RAKESH MALLICK VS	BISWARANJAN DALAI VS	// KUJANGA /130 /2025 ()	AOR20220003722C202600020
178	D-CRLMC/2048/2026	STATE OF ODISHA SAROJINI PRADHAN VS	AMITAV TRIPATHY VS	// //0 ()	
179	D-CRLMC/2059/2026	STATE OF ODISHA SRIDHARA BEHERA VS	MANORANJAN PADHY VS	// K.NUAGOAN /52 /2024 ()	AOD20220003086C202600010
180	D-CRLMC/2064/2026	STATE OF ODISHA RAMESH GOCHHI VS	ALOK KUMAR MOHAPATRA VS	// //0 ()	
181	D-CRLMC/2077/2026	STATE OF ODISHA PRAKASH KUMAR MAHANTY @ PRAKASH KUMAR MOHANTY VS	MOHANTY PANDA VS	// KHANTAPADA /169 /2025 ()	
		STATE OF ODISHA		//	

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182	D-CRLMC/2088/2026	DOLLY @ SUJATA DEY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINGLA /155 /2019 () //	AOR20220001303C202600005
183	D-CRLMC/2130/2026	PRADIP KUMAR AMAT VS STATE OF ODISHA	ASISH MISHRA VS	PURUNAKATAK /25 /2019 () //	
184	D-CRLMP/1947/2026	SARITA NAYAK VS STATE OF ODISHA	KABIRAJ SAHOO VS	/ /0 () //	
185	D-CRLMP/1966/2026	TAPAN KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
186	D-CRLMP/1984/2026	MANORAMA SWAIN VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	/ /0 () //	
187	D-CRLMP/1993/2026	SOUDAMINI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 () //	
188	D-CRLMP/2054/2026	SUDHAKAR PATEL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	/ /0 () //	
189	D-CRLMP/2071/2026	CHATURI NAIK VS UNION OF INDIA	RABI NARAYAN MOHANTY VS	/ /0 () //	
190	D-CRLMP/2073/2026	SAHIRA BIBI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //	
191	D-CRLMP/2078/2026	PUSPA SAHANI VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	/ /0 () //	
192	D-CRLMP/2090/2026	SATYABAN BEHERA VS STATE OF ODISHA	 VS	/ /0 () //	
193	D-CRLMP/2100/2026	RESHMA PARWIN	SIDHARTHA DAS	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/2105/2026	RANJU BEHERA	SANJIB KUMAR BHANJADEO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/2122/2026	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/2140/2026	G BHANUPRIYA	Avijit Patnaik	//	AOD20240000363C202600005
		VS	VS	()	
		V KIRAN		//	
197	D-CRLREV/1894/2026	BIKRAM SWAIN	UMAKANTA BARIK	LANJIGARH /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLREV/1903/2026	LIPSARANI BEHERA	JYOTIKANT MAHAPATRA	//0	
		VS	VS	()	
		DEBASISH BEHERA		//	
199	D-CRLREV/1970/2026	BINAPANI MOHANTA	ARJUNA CHARANA BEHERA	BALASORE VIGILANCE /54 /2013	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
200	D-CRLREV/1990/2026	T.GUPTESWAR RAO ACHARY	SURYANARAYAN BISWAL	//0	
		VS	VS	()	
		T.BIRA BRAHMA		//	
201	D-CRLREV/2094/2026	SABITA @ SABITA KALLA	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/2113/2026	GOURA PRASAD MOHAPATRA	SURYAKANTA DASH	KHANDAGIRI P.S. /237 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-FAO/2371/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION	PRASANNA KUMAR MAHALI	//	
		VS	VS	()	
		KAMLA KUMBHAR		//	
204	D-FAO/2483/2026	ORIENTAL INSURANCE CO. LTD.,BALASORE	RIMJHIMBALA PATI	//	
		VS	VS	()	

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205	D-FAO/2496/2026	KANAKALATA MUKHI NETRANANDA ROUT VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// // 0 //	
206	D-FAO/2497/2026	STATE OF ODISHA VS KUMARI SABITA GOUDA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600021
207	D-MACA/2359/2026	MANAS RANJAN PRADHAN VS RAKESH JENA	PRADEEP KUMAR MISHRA VS	// 0 //	
208	D-MACA/2377/2026	B.M., ORIENTAL INSURANCE CO. LTD., JAGATSINGHPUR VS PRANATI ROUT	HRUSANTA KUMAR MAHALI VS	// 0 //	
209	D-MACA/2398/2026	SUDHIR KUMAR MOHANTY VS BIRANCHINARAYAN SAHU	JEEVANJYOTI MOHANTY VS	// 0 //	
210	D-MACA/2438/2026	CHANDRABATI NAYAK VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 0 //	
211	D-MACA/2439/2026	MANJULATA DAS VS OMM SAI	KAPILA CHARAN NAYAK VS	// 0 //	
212	D-MACA/2442/2026	K.RAMKI VS SURESH KUMAR SWAIN	SATYABHUSAN DAS VS	// 0 //	
213	D-MACA/2467/2026	GOLAP SWAIN VS THE DIVISIONAL MANGER ORIENTAL INSURANCE COMPANY LTD. BERHAMPUR	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600018
214	D-MACA/2473/2026	DEBI PRASAD DAS VS BINAPANI RATH	JEEVANJYOTI MOHANTY VS	// 0 //	
215	D-MACA/2479/2026	SURAMA JENA VS SADASHIBA SAHU	JEEVANJYOTI MOHANTY VS	// 0 //	

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216	D-MACA/2552/2026	ANISH KHAN VS RABIN KUMAR ROUTRAY	KISHORE KUMAR JENA VS	// 0 //	
217	D-MACA/2590/2026	CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD. VS SUBHADRA BEHERA	INDRA PRASAD DUTTA VS	// 0 //	
218	D-MACA/2591/2026	SUNITA BAG VS DEBAKI SA	Dhananjaya Mund VS	// 0 //	AOR20220001492C202600019
219	D-MACA/2592/2026	NEW INDIA ASSURANCE CO LTD VS INDUDAS PANKA ALIAS INDU DAS	Siddhant Sarangi VS	// 0 //	AOD20250000975C202600007
220	D-MACA/2599/2026	MANAGER(LEGAL), M/S. H.D.F.C.ERGO GENERAL INSURANCE CO. LTD. VS JOTSHNARANI SRICHANDAN	SUBAN PRASAD DUTTA VS	// 0 //	
221	D-MACA/2611/2026	D.M.(LEGAL), CHOLAMANDALAM GENERAL INSURANCE CO. LTD. VS LOKANATH PRASAD DALAPATI	INDRA PRASAD DUTTA VS	// 0 //	
222	D-MATA/2466/2026	CHINMAYEE JENA VS DEBABRATA NAYAK	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600016
223	D-MATA/2491/2026	BIJAYALAXMI ROUT VS DEBADARSHI PATTNAIK	MANAS KUMAR CHAND VS	// 0 //	
224	D-MATA/2569/2026	DAYANIDHI BEHERA VS MANASI BEHERA	SAKTI PRASAD DAS VS	// 0 //	
225	D-RPFAM/2423/2026	SUNIL KUMAR RAY VS LALITA RAY	ASHOK KUMAR DAS VS	// 0 //	
226	D-RPFAM/2436/2026	PRAVATI GIRI VS PURNACHANDRA GIRI	SATYABRATA JENA VS	// 0 //	
227	D-RPFAM/2551/2026	SOU MENDRA KUMAR SAHOO	CHINMAYA MOHANTY	//	

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		VS	VS	()	
		NARMADA BARIK		//	
228	D-RPFAM/2622/2026	ROMANI DAS@RAY	BRUNDABAN ROUT	//	
		VS	VS	()	
		HEMANTA KUMAR RAY		//	
229	D-RSA/2488/2026	SARAT KUMAR ROUTRAY	ARUN KUMAR MISHRA 2	//	
		VS	VS	()	
		MINA@MINATI ROUTRAY		//	
230	D-RSA/2577/2026	JITENDRA PRASAD MISHRA	DEBASISH SAMAL	//	
		VS	VS	()	
		JYOTSNAMAYEE MISHRA		//	
231	D-RVWPET/2471/2026	APARAJITA KHAMARI	RAMANATH ACHARYA	//	AOR20220001535C202600011
		VS	VS	()	
		RAILWAY CLAIM TRIBUNAL, BHUBANESWAR		//	
232	D-RVWPET/2594/2026	ABC DEVELOPERS	Siddhant Sarangi	//	AOD20250000975C202600008
		VS	VS	()	
		BANDITA SWAIN		//	
233	D-TRP(C)/2619/2026	MONALISHA BARIK	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		RADHESHYAM MOHAPATRA		//	
234	D-WA/2474/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202600017
		VS	VS	()	
		DEBASMITA PANDA		//	
235	D-WA/2498/2026	DEBASISH BEHERA	MITU KUMAR BISWAL	//	AOD20240000430C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WA/2543/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600018
		VS	VS	()	
		PRASANA KUMAR MOHANTY		//	
237	D-WA/2588/2026	COMMISSIONER CUM SECRETARAY OF HIGHER EDUCATION	ACODS DEPT	//	LOD20240000200C202600018
		VS	VS	()	
		R ANURADHA		//	
238	D-WP(C)/2338/2026	BISWONATH MANDAL	SURESH CHANDRA PRADHAN	//	AOR20220003509C202600010
		VS	VS	()	

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239	D-WP(C)/2339/2026	STATE OF ODISHA PRUTHWIRAJ SAHU VS	PRAMOD KUMAR BOHIDAR VS	// // ()	AOR20220000467C202600002
240	D-WP(C)/2340/2026	STATE OF ODISHA BINOD SARKAR VS	SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202600009
241	D-WP(C)/2341/2026	STATE OF ODISHA MANISH KUMAR MALLICK VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202600003
242	D-WP(C)/2342/2026 WP(C)/2121/2026	COMMISSIONER OF CT AND GST SHRIBANTA BEHERA VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202600004
243	D-WP(C)/2343/2026	COMMISSIONER OF CT AND GST DEBASIS BEHERA VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600017
244	D-WP(C)/2344/2026	STATE OF ODISHA ROJALINI PATRA VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600016
245	D-WP(C)/2345/2026	STATE OF ODISHA DEBAJANI SARAN VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600015
246	D-WP(C)/2346/2026	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600018
247	D-WP(C)/2351/2026 WP(C)/2179/2026	STATE OF ODISHA MAMATA JENA VS	KABIRAJ PRADHAN VS	// // ()	
248	D-WP(C)/2355/2026 WP(C)/2176/2026	STATE OF ODISHA BAJRANGLAL AGRAWAL VS	BIRAJA PRASANNA DAS VS	// // ()	
249	D-WP(C)/2356/2026	TITILAGARH MUNICIPALITY, BALANGIR BIJAYA KUMAR BHANJA DEO VS	DR.PURUSOTTAM CHULI VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/2357/2026 WP(C)/2169/2026	USHARANI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
251	D-WP(C)/2358/2026	DR.MANAS RANJAN NANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
252	D-WP(C)/2360/2026	SOURAV PRAKASH SHIT VS STATE OF ODISHA	HARAPRASAD PANDA VS	// 0 //	
253	D-WP(C)/2361/2026 WP(C)/2111/2026	M/S HEALTH CARE HOSPITAL, KENDRAPARA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
254	D-WP(C)/2364/2026 WP(C)/2141/2026	BIBHUTI BHUSAN MISHRA VS THE STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
255	D-WP(C)/2365/2026 WP(C)/2142/2026	BIJAY DASH @ BIJAY KETAN DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
256	D-WP(C)/2367/2026 WP(C)/2175/2026	UMESH PATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
257	D-WP(C)/2369/2026 WP(C)/2191/2026	SURENDRA PANAKA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
258	D-WP(C)/2370/2026 WP(C)/2194/2026	NIRANJAN MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
259	D-WP(C)/2373/2026 WP(C)/2196/2026	PARBATI RANDHARI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
260	D-WP(C)/2374/2026 WP(C)/2156/2026	RAMESH CHANDRA KHAMARI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
261	D-WP(C)/2375/2026	UJJALA RANDHARI	SUSHANTA KUMAR MISHRA	//	

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	WP(C)/2162/2026	VS STATE OF ODISHA	VS	() //	
262	D-WP(C)/2376/2026	BALAKRUSHNA BISOYE VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //	
263	D-WP(C)/2378/2026	KRISHNA CHANDRA BISWAS RAY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// () //	
264	D-WP(C)/2379/2026 WP(C)/2173/2026	SASHI MOHARANA VS STATE OF ODISHA	AMITAV DAS VS	// () //	
265	D-WP(C)/2380/2026	MAA SARALA W.S.H.G VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600001
266	D-WP(C)/2381/2026 WP(C)/2177/2026	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //	
267	D-WP(C)/2382/2026	PATTITAPABAN WSHG VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600002
268	D-WP(C)/2383/2026 WP(C)/2100/2026	BIKRAM KESHARI MALLA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
269	D-WP(C)/2384/2026	SUNDERGARH INDUSTRIAL MAZDOOR UNION, KALINGA VS M/S.RHI MAGNESITA INDIA REFRACTORIES LTD., TAMILNADU	PRADIP KISHAN DAS VS	// () //	
270	D-WP(C)/2385/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
271	D-WP(C)/2386/2026	DILLIP KUMAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
272	D-WP(C)/2387/2026	PARSURAM PRADHAN VS	TUSHAR KANTA NAYAK VS	// ()	

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273	D-WP(C)/2388/2026	STATE OF ODISHA AKHAYA KUMAR NAYAK VS	KAMALAKANTA NAYAK VS	// // 0	
274	D-WP(C)/2389/2026	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA MADHUSUDAN JENA VS	TUSHAR KANTA NAYAK VS	// // 0	
275	D-WP(C)/2390/2026	STATE OF ODISHA MONALISHA MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0	
276	D-WP(C)/2394/2026	STATE OF ODISHA KMALESH KUMAR MOHANTY VS	SAROJ RANJAN SUBUDHI VS	// // 0	
277	D-WP(C)/2395/2026	EXECUTIVE ENGINEER , TITILAGARH DIVISION, BOLANGIR SURENDRA KUMAR DORA VS	PRAMODA KUMAR DASH VS	// // 0	AOR20220001535C202600010
278	D-WP(C)/2396/2026	STATE OF ODISHA MANJULATA MALLIK VS	DEBADUTTA KANUNGO VS	// // 0	AOR20220004593C202600004
279	D-WP(C)/2397/2026	STATE OF ODISHA SRI RAM SHG,SUNATHARA, GANJAM VS	ARIJEET MISHRA VS	// // 0	
280	D-WP(C)/2399/2026	STATE OF ODISHA MAA SARASWATI SHG, SUNATHARA, GANJAM VS	ARIJEET MISHRA VS	// // 0	
281	D-WP(C)/2400/2026	STATE OF ODISHA GIRIJA SANKAR SAHOO VS	PRAVASH CHANDRA JENA VS	// // 0	
282	D-WP(C)/2402/2026	STATE OF ODISHA DISENDRA KUMAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0	
283	D-WP(C)/2403/2026	STATE OF ODISHA RANJIT BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //	

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284	D-WP(C)/2404/2026	BIJAY KUMAR PATI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS VS	// () //	
285	D-WP(C)/2405/2026	MAA MAHALAXMI SHG, MATHURA VS STATE OF ODISHA	ARIJEET MISHRA VS VS	// () //	
286	D-WP(C)/2406/2026	KULAMANI MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS VS	// () //	
287	D-WP(C)/2407/2026 WP(C)/2174/2026	DR.RAJEEB KUMAR NAYAK VS STATE OF ODISHA	JAYDEEP PAL VS VS	// () //	
288	D-WP(C)/2408/2026	SUSHIL KUMAR GAUR VS REGIONAL TRANSPORT OFFICER, TALCHER	ARIJEET MISHRA VS VS	// () //	
289	D-WP(C)/2409/2026	SANJAYA KUMAR BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// () //	AOD20250000180C202600008
290	D-WP(C)/2410/2026	BRAMHANANDA NAYAK VS JHILI SWAIN	BIJAYA KUMAR NAYAK (3) VS VS	// () //	AOR20220004220C202600003
291	D-WP(C)/2411/2026	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS VS	// () //	AOR20220001328C202600010
292	D-WP(C)/2412/2026	UGRESN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS VS	// () //	
293	D-WP(C)/2413/2026	JAYANTI JAGADALA VS STATE OF ODISHA	ATUL TRIPATHY VS VS	// () //	AOD20240000618C202600012
294	D-WP(C)/2414/2026	SK. KALIM BUX VS STATE OF ODISHA	DEBADEEPTA SAHOO VS VS	// () //	AOD20250001013C202600001
295	D-WP(C)/2415/2026	PRASANNA KUMAR SAHU	MANORANJAN NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/2416/2026	SK. ALIM BUX	DEBADEEPTA SAHOO	//	AOD20250001013C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/2417/2026	SK. ALIM BUX	DEBADEEPTA SAHOO	//	AOD20250001013C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/2418/2026	KABITA ROUT	PRAKASH KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/2419/2026	SK. KALIM BUX	DEBADEEPTA SAHOO	//	AOD20250001013C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/2420/2026	ARUN KUMAR TIWARI	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/2421/2026	BINOD BIHARI MOHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/2424/2026	OM PRAKASH TIWARI	PRADIPTA KUMAR SINGH	//	
		VS	VS	()	
		MAHANADI COAL FIELDS LTD, BASUNDHARA AREA, SUNDERGARH		//	
303	D-WP(C)/2425/2026	MUVALA PAWAN KUMAR	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/2426/2026	INDRAMANI JENA	NRUSINGH CH. ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/2427/2026	SAGAR KUMAR JENA	BHABANI SANKAR DAS	//	
		VS	VS	()	
		SUB-REGISTRAR, KUJANG, JAGATSINGHPUR		//	
306	D-WP(C)/2429/2026	PRITISH KUMAR MEHER	BIBHUTI BHUSAN SWAIN	//	
	WP(C)/2167/2026	VS	VS	()	

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307	D-WP(C)/2430/2026	STATE OF ODISHA D SARASWATI REDDY VS	RAMDAS ACHARY VS	// // 0	
308	D-WP(C)/2431/2026	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	PABITRA KUMAR DUTTA VS	// // 0	
309	D-WP(C)/2432/2026	STATE CHIEF INFORMATION COMMISSIONER, TOSHALI BHAWAN, BBSR SUSANTA KUMAR SAMAL VS	SAMVIT MOHANTY VS	// // 0	
310	D-WP(C)/2433/2026	STATE OF ODISHA SUSANTA KUMAR SAMAL VS	SAMVIT MOHANTY VS	// // 0	
311	D-WP(C)/2434/2026	STATE OF ODISHA SUSANTA KUMAR SAMAL VS	SAMVIT MOHANTY VS	// // 0	
312	D-WP(C)/2435/2026	STATE OF ODISHA DHANURDHAR PADHIARY VS	GOPAL CHARAN MOHANTY VS	// // 0	
313	D-WP(C)/2437/2026	STATE OF ODISHA SUSANTA KUMAR SAMAL VS	SAMVIT MOHANTY VS	// // 0	
314	D-WP(C)/2441/2026	STATE OF ODISHA GIRIDHARI MAHANTA VS	GOPINATH SETHI VS	// // 0	
315	D-WP(C)/2443/2026	STATE OF ODISHA SURABHI BHOI VS	SURYAKANTA DWIBEDI VS	// // 0	
316	D-WP(C)/2445/2026	STATE OF ODISHA DR. KANISHKA DAS VS	AMITABH MISHRA VS	// // 0	
317	D-WP(C)/2446/2026 WP(C)/2203/2026	UNION OF INDIA LAXMIPRIYA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // 0 //	

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318	D-WP(C)/2447/2026	ABDUL HAKIM KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
319	D-WP(C)/2448/2026	MINAKETAN SAHOO VS TAHASILDAR, KAMAKHYA NAGAR, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
320	D-WP(C)/2450/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
321	D-WP(C)/2452/2026	MANOJ KUMAR SAMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
322	D-WP(C)/2454/2026	BIJAYA KUMAR SAHOO VS TAHASILDAR, KAMAKHYA NAGAR, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
323	D-WP(C)/2455/2026	NIRMAL SETHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
324	D-WP(C)/2456/2026	LAXMI MANDAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
325	D-WP(C)/2457/2026	SARAOJ KUMAR SAHOO VS TAHASILDAR, ODANADA, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
326	D-WP(C)/2459/2026	ADWAITA PRASAD MALLIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
327	D-WP(C)/2460/2026	BABITA SARANGI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
328	D-WP(C)/2461/2026	PANDIT RAJESH UTTAMRAO VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //	
329	D-WP(C)/2462/2026	SUMITRAMANI SINGH	ARJUNA CHARANA BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/2463/2026	NALCO RETIRED EMPLOYEES WELFARE ASSOCIATION	TONIKULAKRISHNARAO	//	
		VS	VS	0	
		UNION OF INDIA		//	
331	D-WP(C)/2464/2026	MANOJ KUMAR MAHAKHUD	RAMANATH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/2465/2026	TUSARAKANTA RAUL	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/2468/2026	JYOTI PRAKASH SWAIN	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/2470/2026	DR.BIBHUTI BHUSAN LENKA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/2475/2026	AJODHYA NATH NAIK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/2476/2026	PRAMODINI MEHER	SAMBIT PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/2477/2026	M/S BHARAT HEAVY ELECTRICALS LIMITED, NEW DELHI	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/2478/2026	SURAJ KUMAR AGRAWAL	DIPTI RANJAN BHOKTA	//	
	WP(C)/2161/2026	VS	VS	0	
		ODISHA POWER TRANSMISSION CORPORATION	GNANAYA KOPDASHEERDASH	//	
339	D-WP(C)/2480/2026	PRADIPTA KUMAR SAMANTARAY	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/2481/2026	TAPAN KUMAR SAMAL	BIJAYALAXMI SAHOO	//	
		VS	VS	0	

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341	D-WP(C)/2482/2026	STATE OF ODISHA SUBASINI MIRDHA VS	RAMESH KUMAR AGARWAL VS	// // ()	
342	D-WP(C)/2487/2026	STATE OF ODISHA CHOUHURY ASIS SARAN VS	RUDRA NARAYAN PARIJA VS	// // ()	
343	D-WP(C)/2489/2026	STATE OF ODISHA ARCHITA BALA PATRA VS	NIRANJAN BISWAL VS	// // ()	
344	D-WP(C)/2490/2026	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK DHABALESWAR BHOJ VS	ASHUTOSH KUANR VS	// // ()	
345	D-WP(C)/2492/2026	STATE OF ODISHA BAIJAYANTI ROUT VS	SUSANTA SEKHAR PARIDA VS	// // ()	AOR20220001661C202600003
346	D-WP(C)/2493/2026	STATE OF ODISHA M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES VS	STATE OF ODISHA VS	// // ()	AOR20220001613C202600010
347	D-WP(C)/2494/2026	COLLECTOR, CUTTACK SABITA DAS VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600004
348	D-WP(C)/2495/2026	STATE OF ODISHA MANOJ KUMAR ROUT VS	DEBIDUTTA MOHAPATRA VS	// // ()	AOD20220004576C202600009
349	D-WP(C)/2499/2026	STATE OF ODISHA PRANATI BEJA@ BARIK VS	NIRANJAN PRASAD PATRA VS	// // ()	
350	D-WP(C)/2500/2026	SANDEP KUMAR BARIK CHITRA LEKHA MOHANTY VS	BISHWARANJAN SAHU VS	// // ()	
351	D-WP(C)/2501/2026	STATE OF ODISHA SRI SRI CHAITANYA DEV BIJE MATHASAHU, SAKHIGOPAL VS	STATE OF ODISHA VS	// // ()	

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352	D-WP(C)/2502/2026	ANIL KUMAR AGRAWAL VS STATE OF ODISHA	SABYASACHI MISHRA VS	// () //	
353	D-WP(C)/2506/2026	UPENDRA KUMAR SHAW VS GENERAL MANAGER JANA SMALL FINANCE BANK LIMITED, BENGALURU	KISHORE CHANDRA PRADHAN VS	// () //	
354	D-WP(C)/2507/2026	MANJUBALA DAS VS THE BRANCH MANAGER, INDUSIND BANK, CUTTACK	JANAKI KANTA MAHAPATRA VS	// () //	
355	D-WP(C)/2508/2026	SANNIDHI NAGA RAJU VS UNION OF INDIA	ARUPANANDA GOSWAMY VS	// () //	
356	D-WP(C)/2510/2026	MANJUSHREE MAHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600017
357	D-WP(C)/2511/2026	MANJULATA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
358	D-WP(C)/2512/2026	KUNJALATA SETHI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //	AOD20220004576C202600006
359	D-WP(C)/2513/2026	HRUSHIKESH BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //	
360	D-WP(C)/2514/2026	GANESWAR MISHRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600005
361	D-WP(C)/2515/2026	BANAMBAR SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// () //	
362	D-WP(C)/2516/2026	BHARAT PARIDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600004
363	D-WP(C)/2517/2026	MAHANI CHARAN JENA	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600007

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/2518/2026	BATA KRUSHNA SAHOO	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/2519/2026	AMBUJA SETHY	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/2520/2026	YUSUB KHAN	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/2521/2026	M/S. HARA GOURI SUPPLIERS, GANJAM	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		ASST. COMNR. GST AND CE, BERHAMPUR DIVISION, GANJAM		//	
368	D-WP(C)/2522/2026	PADMABATI KHADIA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/2523/2026	JAYANTI SWAIN	SANGRAM JENA	//	
		VS	VS	()	
		BANK OF BARODA, PATTAMUNDAI BRANCH, KENDRAPARA		//	
370	D-WP(C)/2524/2026	RAMESH CHANDRA KUND	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/2525/2026	ASHALATA ROURAY	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/2527/2026	M/S. A.R. ENTERPRISER, CHANDRADEIPUR, CUTTACK	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		SUPERINTENDENT, CUTTACK II CIRCLE, CUTTACK DIVISION I		//	
373	D-WP(C)/2528/2026	BIJAY KUMAR MISHRA	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/2529/2026	SARAT CH. BAROI	SAROJA KANTA SAMAL	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/2530/2026	STATE OF ODISHA KISHORE SAHOO VS	GYANA RANJAN MAHAPATRA VS	// // 0	
376	D-WP(C)/2531/2026	STATE OF ODISHA GEETA DEVI AGRAWAL @ GEETA AGRAWAL VS	SIDHARTHA DAS VS	// // 0	
377	D-WP(C)/2532/2026	COLLECTOR, BALANGIR SURENDRA KUMAR BIHARI VS	SAROJA KANTA SAMAL VS	// // 0	
378	D-WP(C)/2533/2026	STATE OF ODISHA PURNA CHANDRA DAS VS	SAROJA KANTA SAMAL VS	// // 0	
379	D-WP(C)/2534/2026	STATE OF ODISHA SANKARLAL AGRAWAL VS	SIDHARTHA DAS VS	// // 0	
380	D-WP(C)/2535/2026	COLLECTOR, BALANGIR BHASKAR CHANDRA GAHANA VS	SAROJA KANTA SAMAL VS	// // 0	
381	D-WP(C)/2536/2026	STATE OF ODISHA MANJULATA SAHOO VS	AMITAV TRIPATHY VS	// // 0	
382	D-WP(C)/2537/2026	STATE OF ODISHA ANUPAMA DAS VS	AMITAV TRIPATHY VS	// // 0	
383	D-WP(C)/2538/2026	STATE OF ODISHA PRAKASH KUMAR SETHY VS	AMIYA KUMAR CHHATOI VS	// // 0	
384	D-WP(C)/2539/2026	STATE OF ODISHA NARENDRA NATH SINGH VS	SAILAZA NANDAN DAS VS	// // 0	
385	D-WP(C)/2540/2026	STATE OF ODISHA SABITA JENA VS	AMITAV TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/2541/2026	LAXMI KUMARI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
387	D-WP(C)/2544/2026	SARFUDDIN KHAN VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //	
388	D-WP(C)/2545/2026	MD ABDUL TALEB ALIKHAN VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //	
389	D-WP(C)/2546/2026	PRAMILA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
390	D-WP(C)/2547/2026	NIROJINI SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
391	D-WP(C)/2548/2026	ANIL AGRAWAL @ SUNIL KU AGRAWAL VS TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), BARGARH	GOKULANANDA SAHU VS	// 0 //	
392	D-WP(C)/2549/2026	BANDANA DAS VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
393	D-WP(C)/2550/2026	BIJAY KUMAR BEHERA VS DIVISIONAL MANAGER, TPCODL, JAGATSINGHPUR	KAIBALYA PANDA VS	// 0 //	
394	D-WP(C)/2553/2026	M/S. EPIC CONCESIONES 3 PRIVATE LIMITED, SUNDANPUR VS THE COMNR., CGST AND CENTRAL EXCISE ROURKELA COMMISSIONERATE	ANGRIMARAYAN MOHANTY VS	// 0 //	
395	D-WP(C)/2554/2026	BINOD BIHARI MOHANTY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
396	D-WP(C)/2556/2026	M/S ORISSA COMMERCIALS VS HINDUSTAN PETROLEUM CORPORATION LTD, (HPCL)	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600001
397	D-WP(C)/2557/2026	M/S.LAXMIDHAR BHOL, AMAN, CUTTACK	ASHISH KUMAR SAMAL	//	

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		VS	VS	()	
398	D-WP(C)/2558/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	Swapnil Roy	//	AOR20220001600C202600008
		SHISHIR KUMAR NAIK		//	
		VS	VS	()	
399	D-WP(C)/2559/2026	STATE OF ODISHA		//	
		NAMITA BEHERA	BIJAY KUMAR MISHRA	//	
		VS	VS	()	
400	D-WP(C)/2560/2026	STATE OF ODISHA		//	
		UTKAL INTERNATIONAL	Dillip Kumar Ray	//	AOR20220001556C202600002
		VS	VS	()	
401	D-WP(C)/2561/2026	HINDUSTAN PETROLEUM CORPORATION LTD, HPCL		//	
		MANAGOBINDA BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
402	D-WP(C)/2563/2026	STATE OF ODISHA		//	
		BHAGWAT PRASAD SHARMA @ BHAGABAT PRASAD SHARMA	ASHISH KUMAR NANDA	//	
		VS	VS	()	
403	D-WP(C)/2564/2026	THE ADDL. COMNR, CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//	
		M/S.LAXMIDHAR BHOL	ASHISH KUMAR SAMAL	//	
		VS	VS	()	
404	D-WP(C)/2566/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
		BABRUBAHAN MEHER	PRABHAT KUMAR DASH	//	
		VS	VS	()	
405	D-WP(C)/2567/2026	STATE OF ODISHA		//	
		SHASANKA SEKHAR SAHU	NARESH CHANDRA JENA	//	
		VS	VS	()	
406	D-WP(C)/2570/2026	STATE OF ODISHA		//	
		PRATIMA NAYAK	JASHOBANTA DASH	//	
		VS	VS	()	
407	D-WP(C)/2571/2026	TAHASILDAR, JATANI, KHURDA		//	
		ANTARYAMI SAHOO	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
408	D-WP(C)/2572/2026	STATE OF ODISHA		//	
		ANJALI KUMARI MAHAPATRA	PRABHAT KUMAR DASH	//	
		VS	VS	()	

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409	D-WP(C)/2573/2026	STATE OF ODISHA RAJASHREE DAS VS TAHASILDAR, SADAR, CUTTACK	CHITTARANJAN DAS VS	// // 0 //	AOR20220004051C202600002
410	D-WP(C)/2576/2026	GOKULANANDA TRIPATHY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
411	D-WP(C)/2578/2026	KESHABA CHARAN RATHA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
412	D-WP(C)/2579/2026	BHANUMATI DEVI BEHERA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //	
413	D-WP(C)/2581/2026	MADHU SUDAN DAS VS SARATAJ BUKHSH KHAN	SILADITYA RAY VS	// 0 //	
414	D-WP(C)/2583/2026	BHIMSEN BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
415	D-WP(C)/2584/2026	BIPIN BIHARI RATH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
416	D-WP(C)/2589/2026	BINOD SUNA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //	
417	D-WP(C)/2597/2026	CHETAWANI BADAİK VS STATE OF ODISHA	AMIYA RANJAN MAJHI VS	// 0 //	
418	D-WP(C)/2598/2026	DCB BANK LIMITED, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, BERHAMPUR, GANJAM	RAMACHANDRA PANIGRAHY VS	// 0 //	
419	D-WP(C)/2601/2026	SUSHREE SANGITA DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	

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420	D-WP(C)/2602/2026	RAKESH SANDHA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //	
421	D-WP(C)/2603/2026	DCB BANK LIMITED, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, BERHAMPUR, GANJAM	RAMACHANDRA PANIGRAHY VS	// 0 //	
422	D-WP(C)/2604/2026	MANOJ KUMAR JAIN VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
423	D-WP(C)/2605/2026	MAHALINGESWAR WSHG, GANJAM VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //	
424	D-WP(C)/2606/2026	MANJULATA ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
425	D-WP(C)/2608/2026	BRAJA SUNDAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
426	D-WP(C)/2609/2026	MAYADHAR ROUT VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
427	D-WP(C)/2610/2026	MANTU SAMAL VS THE DIRECTOR GENERAL OF POLICE HEADQUARTERS, BUXI BAZAR, CUTTACK	BIDYALOK MOHAPATRA VS	// 0 //	
428	D-WP(C)/2613/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
429	D-WP(C)/2614/2026	DILIP KUMAR SAHU VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
430	D-WP(C)/2615/2026	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
431	D-WP(C)/2617/2026	SURENDRANATH SANTA	NIRANJAN NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/2618/2026	SHAMBOO NATH	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		UNION OF INDIA		//	
433	D-WP(C)/2620/2026	RITA PARICHA	SIDHESWAR MALLIK	//	
		VS	VS	()	
		THE NATIONAL HORTICULTURE BOARD, NAYAPALLI, BBSR		//	
434	D-WP(C)/2621/2026	SANTOSH KUMAR MOHAPATRA	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/2623/2026	UDHAB CHARAN MOHANTA	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/2624/2026	KAMALA DASH	GOPINATH MISHRA	//	
		VS	VS	()	
		COLLECTOR, PURI		//	
437	D-WP(C)/2625/2026	MADAN MOHAN BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/2626/2026	PURNA CHANDRA PRUSTY	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/2627/2026	DRAUPADI KARJEE	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/2628/2026	AKSHAYA KUMAR MALLA	SATYANARAYAN MISHRA	//	AOR20220001303C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/2631/2026	Kalpana Kumari Jena	PRADEEP KUMAR DASH	//	AOR20220002710C202600002
		VS	VS	()	
		The Collector , Kendrapara		//	
442	D-WP(C)/2632/2026	HARI NAIK	KOUSIK ANANDA GURU	//	
		VS	VS	()	

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443	D-WP(C)/2634/2026	STATE OF ODISHA MAA SUBHADRA SELF HELP GROUP VS	Asutosh Rout VS	// // ()	AOD20230000737C202600013
444	D-WP(C)/2635/2026	STATE OF ODISHA MUKESH KUMAR BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
445	D-WP(C)/2636/2026	STATE OF ODISHA MANASI SAHOO VS	JEMIMA SARKAR VS	// // ()	
446	D-WP(C)/2637/2026	STATE OF ODISHA PRASANT KUMAR DIGAL VS	SUSANTA KUMAR LENKA VS	// // ()	
447	D-WP(C)/2638/2026	STATE OF ODISHA B SOMEYA PATRA VS	ASHOK KUMAR ROUT VS	// // ()	AOD20220003081C202600003
448	D-WP(C)/2640/2026	STATE OF ODISHA SANTANU KUMAR SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
449	D-WP(C)/2641/2026	STATE OF ODISHA GOKULANANDA TRIPATHY VS	RAGHUNATH DASMOHAPATRA VS	// // ()	
450	D-WP(C)/2642/2026	STATE OF ODISHA ANUSAYA SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
451	D-WP(C)/2644/2026	STATE OF ODISHA TUSHAR RANJAN MOHANTY VS	KOUSIK ANANDA GURU VS	// // ()	
452	D-WP(C)/2645/2026	STATE OF ODISHA DCB BANK LTD, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, CUTTACK	RAMACHANDRA PANIGRAHY VS	// // ()	
453	D-WP(C)/2647/2026	TANAYA KUMARI PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// // ()	

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454	D-WP(C)/2649/2026	ALOK KUMAR DAS VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
455	D-WP(C)/2651/2026	ANJALI PATRA VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	// () //	
456	D-WP(C)/2656/2026	RANJIT KUMAR MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS	// () //	
457	D-WP(C)/2657/2026	LINGARAJ PADHAN VS NATIONAL COUNCIL OF TEACHER EDUCATION, NEW DELHI	SOURAV DAS VS	// () //	
458	D-WP(C)/2658/2026	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// () //	
459	D-ABLAPL/1886/2026	DHARMU PODH VS STATE OF ODISHA	ABHISHEK DASH VS	BELPARA /148 /2025 () //	AOD20240000186C202600002
460	D-ABLAPL/1889/2026	MD SHAHNAWAZ @ SHAINU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 () //	AOR20220000263C202600003
461	D-ABLAPL/1891/2026	BHAGIRATHI MUDULI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //	AOD20240000430C202600004
462	D-ABLAPL/1893/2026	SWAGAT RANJAN PATRA @ SANU VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NANDANKANAN /11 /2026 () //	
463	D-ABLAPL/1895/2026	LAXMIDHAR KANDI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS	BYREE /7 /2026 () //	
464	D-ABLAPL/1897/2026	NARAYAN NAIK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// () //	AOR20220004593C202600003
465	D-ABLAPL/1901/2026	AKRAM ALI	JAGABANDHU SAHU	PAIKMAL /304 /2025	AOR20220001487C202600013

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/1904/2026	CHANDAN PATRA @ CHITTA RANAJN PATRA	PITAMBAR JENA	CUTTACK SADAR /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/1905/2026	SWAGAT KUMAR DAS	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/1908/2026	PINKU MAHARANA	BIRAJA PRASAD NANDA	TALCHER TOWN /677 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/1910/2026	SUSANTA @ SUSHANTA SAHU	BIRAJA PRASAD NANDA	BADMAL /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/1912/2026	BIRAJA SHANKAR NAYAK	BIJAYA KUMAR BEHERA 1	CUTTACK VIGILANCE /40 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
471	D-ABLAPL/1913/2026	DEBASIS PANIGRAHI	SARADA PRASAD DASH	KONARK /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/1916/2026	SATYAJIT SAHU	ARIJEET MISHRA	JASHIPUR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/1917/2026	NIHAR KANTA SWAIN	ARIJEET MISHRA	AUL /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/1918/2026	SURYA MALIK @ SURYANARAYAN MALLIK	ARIJEET MISHRA	RAJNAGAR /372 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/1919/2026	TUNA NAIK	MAHES DAS	ASKA /524 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/1920/2026	RAKESH MAHURI	PRAVASH CHANDRA JENA	BASTA /359 /2025	
		VS	VS	()	

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477	D-ABLAPL/1923/2026	STATE OF ODISHA SUSAMA JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /583 /2025 ()	
478	D-ABLAPL/1924/2026	STATE OF ODISHA TRILOCHAN SATPATHY VS	BIRAJA PRASANNA DAS VS	// / /0 ()	
479	D-ABLAPL/1926/2026	STATE OF ODISHA BHUBANESWAR MESUA VS	MAHES DAS VS	// BHEDEN /9 /2024 ()	
480	D-ABLAPL/1927/2026	STATE OF ODISHA SAHADEB BAG VS	RITURANJAN CHHOTARAY VS	// JHARBANDH /2 /2026 ()	AOR20220003344C202600004
481	D-ABLAPL/1928/2026	STATE OF ODISHA ASLAM MOLLA VS	SANJAY KUMAR DAS VS	// MAHILA P.S. BUXIBAZAR /30 /2025 ()	
482	D-ABLAPL/1930/2026	STATE OF ODISHA LAXMIDHAR BARIK VS	ASUTOSH MOHANTY VS	// NIHALPRASAD /3 /2026 ()	
483	D-ABLAPL/1931/2026	STATE OF ODISHA BIRABAR BARIK VS	ASUTOSH MOHANTY VS	// NIHALPRASAD /3 /2026 ()	
484	D-ABLAPL/1937/2026	STATE OF ODISHA CHINTA GIRI @ CHINTAMANI GIRI VS	DEBASIS SAHOO VS	// TELKOI /9 /2026 ()	
485	D-ABLAPL/1938/2026	STATE OF ODISHA MANOJ DAS VS	MAHES DAS VS	// CHANDAKA P.S. /21 /2026 ()	
486	D-ABLAPL/1940/2026	STATE OF ODISHA BANAMALI BISOI VS	ANIRUDHA DAS VS	// KOSAGUMUDA /4 /2026 ()	
487	D-ABLAPL/1945/2026	STATE OF ODISHA LIPUN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// DARINGBADI /54 /2024 () //	

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488	D-ABLAPL/1946/2026	NAGEN KUMAR SETHI @ NAGEN SETHI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	CHHENDIPADA /565 /2025 () //	AOD20240000001C202600005
489	D-ABLAPL/1948/2026	AMARESH KUMAR PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PARJANG /11 /2026 () //	
490	D-ABLAPL/1949/2026	CHANDINI DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /10 /2026 () //	
491	D-ABLAPL/1953/2026	KALIA @ HEMANT KUMAR MALLICK VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	BALANGA /13 /2026 () //	
492	D-ABLAPL/1954/2026	DANIEL DIGAL @ DANEAL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /3 /2026 () //	
493	D-ABLAPL/1956/2026	DUSA @ DUSASAN PARIDA VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	BALANGA /13 /2026 () //	
494	D-ABLAPL/1957/2026	AJIT MALIK @ AJIT KUMAR MALIKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GONDIA /405 /2025 () //	
495	D-ABLAPL/1958/2026	MADHABA BAG @ MAHADEV @ MAHADEB BAG VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BIJEPUR /7 /2024 () //	
496	D-ABLAPL/1959/2026	MAHESH KUMAR KYAL VS STATE OF ODISHA	TAPAN MISHRA VS	//0 () //	
497	D-ABLAPL/1960/2026	RANJAN KUMAR PALLAI VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	TIRTOL /589 /2025 () //	
498	D-ABLAPL/1963/2026	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	COLLIERY /96 /2022 () //	
499	D-ABLAPL/1965/2026	UMA SANKAR SAGAR @ NANU SAGAR	UMAKANTA BARIK	UMERKOTE /151 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/1971/2026	NARENDRA MAJHI	SIDHARTHA SANKAR RAY (2)	PADMAPUR /26 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/1972/2026	SATRUGHAN MAHATO	CHANDAN MISHRA	BALIMI /251 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/1978/2026	LALU YADAV	PABITRA KUMAR NAYAK	BANDOMUNDA /242 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/1980/2026	BABI SETHI @ BABITA	GIRIJA SANKAR NAYAK	CHHENDIPADA /565 /2025	AOD20240000001C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/1986/2026	MD. AMIR ANSARI @ AAMIR	RUDRA NARAYAN PARIJA	RAJGANGPUR /335 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/1988/2026	BENUDHAR MAHAKHUD @ MAHAKUD @ BHENU	BIGYAN KUMAR SHARMA	MOTANGA /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/1989/2026	SAMIRA MALIK @ TANMAYA MALIK	AMULYA RATNA PANDA	BINJHARPUR /412 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/1992/2026	CHANDAN JENA	AMULYA RATNA PANDA	BINJHARPUR /415 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/1994/2026	BISHNU CHARAN ROUT	AMULYA RATNA PANDA	BINJHARPUR /61 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/1995/2026	DEEPAK KUMAR JENA	AMULYA RATNA PANDA	BHADRAK TOWN /611 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/1996/2026	SUDHANSU JENA @ KALU	AMULYA RATNA PANDA	MANGALPUR /392 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/1997/2026	STATE OF ODISHA NARAYAN PRASAD BEHERA VS	LALATENDU SAMANTARAY VS	// S.P.(CID-CRL),CUTTACK /9 /2025 ()	
512	D-ABLAPL/2002/2026	STATE OF ODISHA CHOUHDURY AMARESH MISHRA VS	LALATENDU SAMANTARAY VS	// S.P.(CID-CRL),CUTTACK /9 /2025 ()	
513	D-ABLAPL/2005/2026	STATE OF ODISHA ANANTA KUMAR JENA VS	DALIRANI BEHURAY VS	// SIMULIA /622 /2025 ()	
514	D-ABLAPL/2006/2026	STATE OF ODISHA SAROJ @ SAROJ KUMAR DAS VS	BISHWARANJAN SAHU VS	// DHARMASALA /702 /2025 ()	
515	D-ABLAPL/2008/2026	STATE OF ODISHA SUBHAKANTA NAYAK @ RAJA VS	ASIT KUMAR JENA VS	// DHARMASALA /2 /2026 ()	
516	D-ABLAPL/2014/2026	STATE OF ODISHA SUMIT KUMAR VS	KAUSHIK DEY VS	// / /0 ()	
517	D-ABLAPL/2016/2026	STATE OF ODISHA MAMATA SAHOO VS	KAUSHIK DEY VS	// / /0 ()	
518	D-ABLAPL/2017/2026	STATE OF ODISHA SANJAY KUMAR DEHURY VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /218 /2024 ()	
519	D-ABLAPL/2020/2026	STATE OF ODISHA PRAVAT KUMAR MAHATARAY @ ALU VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /254 /2025 ()	
520	D-ABLAPL/2026/2026	STATE OF ODISHA NITYANANDA GIRI @ KANGE GIRI VS	SANDEEP RAJ PANDA VS	// TELKOI /9 /2026 ()	
521	D-ABLAPL/2027/2026	STATE OF ODISHA PATITA @ PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JANKIA P.S. /75 /2023 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :19/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/2029/2026	PAPINA @ PAPI PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /312 /2025 () //	
523	D-ABLAPL/2030/2026	SOURAV SAMAL VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /483 /2025 () //	AOR20220000371C202600010
524	D-ABLAPL/2031/2026	BHABAGRAHI MOHANTY @ FAKIR MOHANTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TIRTOL /26 /2026 () //	
525	D-ABLAPL/2033/2026	PABI BEWA @ BIDULATA DEI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /129 /2010 () //	
526	D-ABLAPL/2036/2026	BRUNDABATI MALLIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	AGARAPADA /7 /2026 () //	
527	D-ABLAPL/2038/2026	PRASANT GHAEDEI @ PRASANTA GHAEDEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /54 /2007 () //	
528	D-ABLAPL/2041/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 () //	
529	D-ABLAPL/2042/2026	SUBHA KANTA PRADHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /753 /2025 () //	
530	D-ABLAPL/2044/2026	BIKALA CHARAN SAHOO VS STATE OF ODISHA	BIJAYANANDA DASH VS	BANKI /19 /2026 () //	
531	D-ABLAPL/2047/2026	KANHU CHARANA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /8 /2026 () //	
532	D-ABLAPL/2049/2026	ANJALI NAYAK @ RANJU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /21 /2026 () //	
533	D-ABLAPL/2050/2026	JUBARAJ KHATUA @ SITAM	PRASANTA KUMAR NANDA	MANCHESWAR P.S. /1 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/2052/2026	BARSHA NAYAK	AMITAV TRIPATHY	NAYAGARH SADAR /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/2055/2026	PANKAJ PRADHAN	AMITAV TRIPATHY	FATEGARH /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/2058/2026	SUNIL KUMAR MOHANTY	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/2062/2026	A. CHINTAMANI ACHARI @ CHINTAMANI ACHARYA	GYANA RANJAN DHAL	KHARABEL NAGAR P.S. /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/2065/2026	SOUMYA RANJAN MOHANTY @ SONU KINER	SURESH KUMAR PANDA	DHENKANAL TOWN /724 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/2067/2026	SIBUNA PALEI	ALOK KUMAR MOHAPATRA	BALIAPANDA /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/2068/2026	SANDEEP @ SANDEEP MOHANTY	RABI NARAYAN MOHANTY	SALIPUR /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/2070/2026	CHITA @ CHITTARANJAN BEHERA	ALOK KUMAR MOHAPATRA	BALIPATNA /476 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/2076/2026	KRUSHNA CHANDRA JENA @ BABULU	ASHOK KUMAR SARANGI	JAJPUR TOWN /497 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/2080/2026	MAHENDRA NATH ROUT	JAYADEBA BEHERA	BHADRAK RURAL /428 /2025	AOD20240000366C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/2086/2026	SANJIT MAJHI	JNYANANANDA PANDA	MUDANPUR RAMPUR /1 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/2089/2026	STATE OF ODISHA ARUNDHATI JENA VS	ASHOK DAS VS	// MAHILA P.S.(BBSR) /371 /2025 ()	
546	D-ABLAPL/2092/2026	STATE OF ODISHA S.K. MUNA VS	PRAFULLA KUMAR KHATEI VS	// PURI TOWN /67 /2025 ()	
547	D-ABLAPL/2093/2026	STATE OF ODISHA JAGAN SAMAL VS	AMULYA RATNA PANDA VS	// PARADEEP MODEL /1 /2026 ()	
548	D-ABLAPL/2095/2026	STATE OF ODISHA PRADYUMNA MISHRA VS	PARTHA SARATHI DAS VS	// DAITARI /107 /2025 ()	AOD20240000364C202600010
549	D-ABLAPL/2096/2026	STATE OF ODISHA SIBAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// ATHAMALLIK /12 /2026 ()	
550	D-ABLAPL/2097/2026	STATE OF ODISHA RAJ KISHORE PATRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /27 /2026 ()	
551	D-ABLAPL/2098/2026	STATE OF ODISHA MANASH @ MANS RANJAN PANDA VS	UMA CHARAN MISHRA VS	// DHENKANAL SADAR /88 /2024 ()	
552	D-ABLAPL/2099/2026	STATE OF ODISHA SUNIL RANJAN BHOL VS	ASHOK DAS VS	// MAHILA P.S.(BBSR) /371 /2025 ()	
553	D-ABLAPL/2101/2026	STATE OF ODISHA BIRANCHI KARUAN VS	SATYA NARAYAN MISHRA 4 VS	// KESINGA /5 /2026 ()	AOR20220001615C202600008
554	D-ABLAPL/2106/2026	STATE OF ODISHA JYOTIRMAYA SWAIN VS	DR. BINODA KUMAR MISHRA VS	// CUTTACK SADAR /36 /2026 ()	
555	D-ABLAPL/2107/2026	STATE OF ODISHA RAJA @ RAJKISHORE LENKA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /382 /2025 () //	

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FILING REPORT AS ON :19/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/2109/2026	DIPTI RANJAN DASH VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	CUTTACK SADAR /36 /2026 () //	
557	D-ABLAPL/2110/2026	ANANDA BHUE VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /263 /2025 () //	AOR20220002454C202600009
558	D-ABLAPL/2111/2026	BABAJI CHARAN PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /11 /2026 () //	
559	D-ABLAPL/2112/2026	SAYED MUSTAFIZ ALI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	CUTTACK SADAR /36 /2026 () //	
560	D-ABLAPL/2114/2026	KALPATARU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /266 /2025 () //	
561	D-ABLAPL/2115/2026	SK. AZMAN ALLI VS STATE OF ODISHA	BISWABHUSAN DAS VS	KRUSHANANDAPUR /2 /2026 () //	
562	D-ABLAPL/2117/2026	DIPAK SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /324 /2018 () //	
563	D-ABLAPL/2118/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /309 /2025 () //	
564	D-ABLAPL/2120/2026	KALIKA @ BASANTI PALAI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /305 /2025 () //	
565	D-ABLAPL/2121/2026	BIJAY KUMAR BAL @ BIJAYA BAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	NAIKANI-DIHI /289 /2025 () //	
566	D-ABLAPL/2123/2026	MANOJ LIMA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /88 /2024 () //	
567	D-ABLAPL/2124/2026	RAJESH KUMAR SAHOO	RANJIT MOHANTY	KENDRAPARA SADAR /300 /2018	

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FILING REPORT AS ON :19/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/2126/2026	SHIBA SHANKAR SAHU	AMLAN SHAKTI PAUL	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/2127/2026	SOUMYENDRA MOHARANA @ SOUMENDRA MOHARANA	ANIL SAHOO	BHARATPUR PS /508 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/2128/2026	GOKULA @ GOKUL DIGAL @ DIYAL	AMLAN SHAKTI PAUL	PHIRINGIA /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/2129/2026	ARFAN KHAN @ GOLA KHAN	PRIYA RANJAN MISHRA	NAIKANI-DIHI /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/2131/2026	MAINA SWAIN	AMLAN SHAKTI PAUL	JANKIA P.S. /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/2132/2026	KEDAR NATH PRADHAN	DEEPAK PANDA	KHURDA PS /453 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/2133/2026	RANJIT KANTA SWAIN	LALATENDU SAMANTARAY	S.P.(CID-CRL),CUTTACK /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/2134/2026	TAPAN KUMAR MOHANTY	ASUTOSH MOHANTY	S.P.(CID-CRL),CUTTACK /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/2135/2026	MASKUR KHAN	AVIJIT PATNAIK	SUNDARGARH SADAR /414 /2025	AOD20240000363C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/2137/2026	SUBODHA BEHERA ALIAS PRAMOD BEHERA	DIBYA PRAKASH MISHRA		AOR20220002454C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/2139/2026	SATYAJIT BARIK ALIAS GAGA BARIK	DIBYA JYOTI SAHOO		AOD20240000587C202600016
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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STATE OF ODISHA

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ORISSA HIGH COURT

MISC CASES FILED on :19/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/54809/2025 STREV/2/2026	M/S.JAY BHARAT SPICES PVT. LTD.,CUTTACK MP	ABHUTI BHUSAN PANDA	3/2026
2	D-RFA/108/2007 RFA/108/2007	KALPANA PATTNAIK MP	M/S.R.K.MOHANTY, BIKRAM RATH	4/2026
3	D-STREV/54809/2025 STREV/2/2026	M/S.JAY BHARAT SPICES PVT. LTD.,CUTTACK MP	ABHUTI BHUSAN PANDA	4/2026
4	D-MSA/54116/2025 MSA/3/2026	M/S HI TECH ESTATES AND PROMOTERS MP	DEBASIS PANDA	8/2026
5	D-SAO/55268/2025 SAO/ /	CHITTARANJAN SAHOO MP	M. BALAKRISHNA RAO	8/2026
6	D-JCRLA/104/2023 JCRLA/104/2023	SRIKANTA DEHURY MP	ADV.	10/2026
7	D-JCRLA/27515/2024 JCRLA/151/2024	RAJARAM MUDULI MP	JAYANTA KUMAR PADHI	11/2026
8	D-CRLMP/2100/2026 CRLMP/ /	RESHMA PARWIN MP	SIDHARTHA DAS	14/2026
9	D-TRP(C)/33454/2024 TRP(C)/251/2024	RANJITA SETHY MP		17/2026
10	D-TRP(C)/2619/2026 TRP(C)/ /	MONALISHA BARIK MP	SOURAV SUMAN BHUYAN	18/2026
11	D-CRLLP/38933/2025 CRLLP/14/2026	INFORMANT/VICTIM MP	BISWAJIT MOHAPATRA	18/2026
12	D-CMAPL/54050/2025 CMAPL/10/2026	RABINDRA MOHAN SENAPATI MP	KAIBALYA PANDA	25/2026
13	D-CMAPL/2629/2026 CMAPL/ /	ASHOK KUMAR PATRA MP	RAMAKRISHAN NAIK	26/2026
14	D-RVWPET/2471/2026 RVWPET/ /	APARAJITA KHAMARI MP	RAMANATH ACHARYA	26/2026
15	D-CMAPL/2648/2026 CMAPL/ /	S.K.SARIF MP	RAMAKRISHAN NAIK	27/2026
16	D-CMAPL/2654/2026 CMAPL/ /	SANJIB KUMAR BEHERA MP	RAMAKRISHAN NAIK	28/2026
17	D-MATA/2466/2026 MATA/ /	CHINMAYEE JENA MP	SOUBHAGYA KUMAR DASH	41/2026
18	D-MATA/39333/2025 MATA/368/2025	RANJAN KUMAR PANDA MP	PABITRA KUMAR NAYAK,H.B.DASH, K.K.JENA,A.C.R,DAS	42/2026
19	D-MATA/54374/2025 MATA/24/2026	RABINDRA KUMAR BARADA MP	PRAVASH CHANDRA JENA	43/2026
20	D-RPFAM/24385/2024 RPFAM/157/2024	TUSHAR KANTI BEHERA MP	RAMESH CHANDRA SWAIN	44/2026
21	D-MATA/2491/2026 MATA/ /	BIJAYALAXMI ROUT MP	MANAS KUMAR CHAND	44/2026
22	D-RPFAM/2551/2026 RPFAM/ /	SOUMENDRA KUMAR SAHOO MP	CHINMAYA MOHANTY	45/2026
23	D-MATA/2569/2026 MATA/ /	DAYANIDHI BEHERA MP	SAKTI PRASAD DAS	45/2026
24	D-RPFAM/2622/2026 RPFAM/ /	ROMANI DAS@RAY MP	BRUNDABAN ROUT	46/2026
25	D-BLAPL/12598/2023 BLAPL/12598/2023	KATTI SAI MP	ASIT KUMAR JENA	52/2026
26	D-CONTC/1383/2017	DR.PRASANA KU MISHRA		

27	CONTC/1383/2017 D-BLAPL/37181/2025 BLAPL/12736/2025	MP PRAKASH CHANDRA KAMELA @ KAMILAARUN KUMAR BUDHIA MP		52/2026 53/2026
28	D-BLAPL/35931/2025 BLAPL/12513/2025	SAROJ KUMAR SETHI @ HEMANTA MP	ANSUMAN BHUYAN	54/2026
29	D-FAO/2371/2026 FAO/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BALASORE MP	ANSENTA KUMAR KUMAR	54/2026
30	D-BLAPL/907/2026 BLAPL/284/2026	CHANDAN KUMAR SAHU MP	PRABIR KUMAR PRADHAN	55/2026
31	D-FAO/61/2012 FAO/61/2012	EMPLOYEES S.INSURANC MP		55/2026
32	D-BLAPL/40016/2025 BLAPL/13791/2025	SANKAR SAHU MP		56/2026
33	D-FAO/2483/2026 FAO/ /	ORIENTAL INSURANCE CO. LTD.,BALASORE MP	REMIJHIMBALA PATI	56/2026
34	D-FAO/2497/2026 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	57/2026
35	D-FAO/2497/2026 FAO/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	58/2026
36	D-FAO/51389/2025 FAO/541/2025	D.M., M/S. THE NEW INDIA ASSURANCE CO.LTD. MP	ADLAND ATU KPAK	59/2026
37	D-ABLAPL/36482/2025 ABLAPL/13831/2025	TUSHAR KANTA BISWAL MP	SARBESWAR SAHOO	104/2026
38	D-ABLAPL/39566/2025 ABLAPL/14806/2025	MOHIT BENIA @ MOHIT HARIJAN MP		105/2026
39	D-ABLAPL/32693/2025 ABLAPL/12627/2025	BANSIDHAR TANDI MP		106/2026
40	D-ABLAPL/21549/2025 ABLAPL/8478/2025	SURESWARI SAGARIKA JENA MP		107/2026
41	D-CRLREV/1894/2026 CRLREV/ /	BIKRAM SWAIN MP	UMAKANTA BARIK	107/2026
42	D-CRLREV/40010/2025 CRLREV/62/2026	MARTAND SHARDUL MP	SUPRIYO RANJAN MAHAPATRA	108/2026
43	D-ABLAPL/38136/2025 ABLAPL/14344/2025	SEK. TIPUSULATAN @ SK. TIPUSULTAN MP		108/2026
44	D-CRLREV/1970/2026 CRLREV/ /	BINAPANI MOHANTA MP	ARJUNA CHARANA BEHERA	109/2026
45	D-CRLREV/576/2022 CRLREV/576/2022	SUSHREE SMITA PARIDA@DAS MP	GIRIJA SANKAR MOHANTY	110/2026
46	D-CRLREV/39943/2025 CRLREV/61/2026	GANDHARBA @ NABINA SINGH MP	ANIRUDHA DAS	111/2026
47	D-CRLREV/39943/2025 CRLREV/61/2026	GANDHARBA @ NABINA SINGH MP	ANIRUDHA DAS	112/2026
48	D-CRLREV/39943/2025 CRLREV/61/2026	GANDHARBA @ NABINA SINGH MP	ANIRUDHA DAS	113/2026
49	D-CRLREV/812/2026 CRLREV/ /	KANHU CHARAN SAMANTARAY MP	BIJAYA KUMAR RAGADA	114/2026
50	D-CRLREV/2113/2026 CRLREV/ /	GOURA PRASAD MOHAPATRA MP	SURYAKANTA DASH	115/2026
51	D-CRLREV/2094/2026 CRLREV/ /	SABITA @ SABITA KALLA MP	SATYA NARAYAN MISHRA 4	116/2026
52	D-RSA/152/2012 RSA/152/2012	ISSURU APPANA REDDY MP	M/S NALINIKANTA DASH, D. PANDA, S.K. AZIZ, B. PUJA	132/2026
53	D-RSA/47895/2025 RSA/ /	MEENA JAJODIA MP	PABITRA KUMAR NAYAK	133/2026
54	D-RSA/367/2018 RSA/367/2018	MST.SAFOORA BEGUM MP	MR SATRUGHNA DASH (A)	134/2026
55	D-RSA/1902/2026 RSA/ /	MAKAI SAHOO MP	DIPTI RANJAN BHOKTA	135/2026
56	D-CMP/2354/2026 CMP/ /	SALKHU SOREN @ MAJHI MP	SARADA PRASAD DASH	136/2026
57	D-RSA/2577/2026 RSA/ /	JITENDRA PRASAD MISHRA MP	DEBASISH SAMAL	136/2026

	MACA/ /	MP		196/2026
90	D-MACA/2479/2026	SURAMA JENA	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		197/2026
91	D-MACA/1164/2024	SANTOSH JENA	SASMITA NAYAK	
	MACA/50/2024	MP		198/2026
92	D-MACA/49714/2025	M/S. NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK		
	MACA/83/2026	MP		199/2026
93	D-MACA/2467/2026	GOLAP SWAIN	SOUBHAGYA KUMAR DASH	
	MACA/ /	MP		200/2026
94	D-MACA/52628/2025	NATIONAL INSURANCE COMPANY LIMITED, KURUKSHAN		
	MACA/84/2026	MP		201/2026
95	D-MACA/2552/2026	ANISH KHAN	KISHORE KUMAR JENA	
	MACA/ /	MP		202/2026
96	D-MACA/2590/2026	CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD., BHRUDA		
	MACA/ /	MP		203/2026
97	D-MACA/2590/2026	CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD., BHRUDA		
	MACA/ /	MP		204/2026
98	D-MACA/2599/2026	MANAGER(LLEGAL), M/S. H.D.F.C.ERGO GENERAL INSURANCE CO. LTD., CUTTACK		
	MACA/ /	MP		205/2026
99	D-MACA/2599/2026	MANAGER(LLEGAL), M/S. H.D.F.C.ERGO GENERAL INSURANCE CO. LTD., CUTTACK		
	MACA/ /	MP		206/2026
100	D-MACA/35815/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK		
	MACA/1104/2025	MP		207/2026
101	D-MACA/2611/2026	D.M.(LEGAL), CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		208/2026
102	D-MACA/2611/2026	D.M.(LEGAL), CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		209/2026
103	D-CRLMC/38292/2025	KESHAB CHANDRA DAKUA	JAYADEBA BEHERA	
	CRLMC/5298/2025	MP		231/2026
104	D-CRLMC/40166/2025	SATHIA @ PRAFULLA SAMANTARAY @ BHABANI BEHERA SAMANTARAY		
	CRLMC/5649/2025	MP		232/2026
105	D-CRLMC/37226/2025	KRUSHNA CHANDRA SAHU		
	CRLMC/5273/2025	MP		233/2026
106	D-CRLMC/733/2026	KALYAN RANJAN DUTTA	BHABANI SHANKAR DASPARIDA	
	CRLMC/162/2026	MP		234/2026
107	D-CRLMC/31386/2025	MANOJ SWAIN	KHIROD KUMAR SWAIN	
	CRLMC/4557/2025	MP		235/2026
108	D-CRLMC/1962/2026	DHULESWAR MOHANTY	BIRAJA PRASAD ROURAY	
	CRLMC/ /	MP		236/2026
109	D-CRLA/1890/2026	YUBARAJ KISHORE PANI@YUBARAJ PANPRADHRIKUMAR PARIDA		
	CRLA/ /	MP		237/2026
110	D-CRLMC/1961/2026	RAJEN MOHANTY	DOLAGOBINDA MOHAPATRA	
	CRLMC/ /	MP		237/2026
111	D-CRLA/1890/2026	YUBARAJ KISHORE PANI@YUBARAJ PANPRADHRIKUMAR PARIDA		
	CRLA/ /	MP		238/2026
112	D-CRLMC/1985/2026	ALOK NATH SHARMA	GOPAL CHARAN MOHANTY	
	CRLMC/ /	MP		238/2026
113	D-CRLA/328/2026	PITAR PALO	SUCHIT KUMAR NAYAK	
	CRLA/80/2026	MP		239/2026
114	D-CRLMC/2012/2026	CHIKU @ RAKESH MALLICK	BISWARANJAN DALAI	
	CRLMC/ /	MP		239/2026
115	D-CRLA/1054/2023	SUNIL KUMAR PRADHAN	PARTHA SARATHI NAYAK	
	CRLA/1054/2023	MP		240/2026
116	D-CRLMC/22692/2025	BIOCHEM INDIA, HARYANA		
	CRLMC/2918/2025	MP		240/2026
117	D-CRLA/1915/2026	PRATIMA DALAI	HAREKRUSHNA MALIK	
	CRLA/ /	MP		241/2026
118	D-CRLMC/2088/2026	DOLLY @ SUJATA DEY	SATYANARAYAN MISHRA	
	CRLMC/ /	MP		241/2026
119	D-CRLA/39038/2025	PRAKASH MALLIK	ASHOK KUMAR BEHERA	
	CRLA/71/2026	MP		242/2026
120	D-CRLMC/38608/2025	KAMADEV MALIK		
	CRLMC/5394/2025	MP		242/2026

121	D-CRLA/39038/2025 CRLA/71/2026	PRAKASH MALLIK MP	ASHOK KUMAR BEHERA	243/2026
122	D-CRLA/20460/2025 CRLA/799/2025	AKSHAYA KUMAR CHAND MP	PRAKASH KUMAR MISHRA	244/2026
123	D-CRLA/20460/2025 CRLA/799/2025	AKSHAYA KUMAR CHAND MP	PRAKASH KUMAR MISHRA	245/2026
124	D-CRLA/47/2020 CRLA/47/2020	DEBA MAJHI MP	HIMANSHU BHUSAN DASH	246/2026
125	D-CRLA/40687/2025 CRLA/72/2026	RAMA KRISHNA PATRA MP	KAUSTUVA MOHANTY	247/2026
126	D-CRLA/70/2017 CRLA/70/2017	BASANTA SWAIN MP		248/2026
127	D-CRLA/1951/2026 CRLA/ /	SATYABRATA MAHALIK MP	DEVASHIS PANDA	249/2026
128	D-CRLA/1951/2026 CRLA/ /	SATYABRATA MAHALIK MP	DEVASHIS PANDA	250/2026
129	D-CRLA/1976/2026 CRLA/ /	SOUMENDRA KUMAR MOHANTY MP	PRAKASH CHANDRA SETHI	251/2026
130	D-CRLA/1979/2026 CRLA/ /	GAGAN BIHARI MALLIK MP	PRAKASH CHANDRA SETHI	252/2026
131	D-CRLA/319/2019 CRLA/319/2019	PRADEEP KUMAR NAYAK MP	DEVASHIS PANDA	253/2026
132	D-CRLA/30188/2024 CRLA/1011/2024	SANTOSH SWAIN MP	DEVASHIS PANDA	254/2026
133	D-CRLA/2045/2026 CRLA/ /	GHASI MAJHI MP	C.KASTURI	255/2026
134	D-CRLA/2045/2026 CRLA/ /	GHASI MAJHI MP	C.KASTURI	256/2026
135	D-CRLA/2063/2026 CRLA/ /	PRAFULLA KUMAR ROUT MP	JANMEJAYA KATIKIA	257/2026
136	D-CRLA/2063/2026 CRLA/ /	PRAFULLA KUMAR ROUT MP	JANMEJAYA KATIKIA	258/2026
137	D-CRLA/2079/2026 CRLA/ /	SUJIT@BIKASH POLEI@POLAI MP	SISIRA PANIGRAHI	259/2026
138	D-CRLA/2079/2026 CRLA/ /	SUJIT@BIKASH POLEI@POLAI MP	SISIRA PANIGRAHI	260/2026
139	D-CRLA/70/2017 CRLA/70/2017	BASANTA SWAIN MP		261/2026
140	D-CRLA/30500/2024 CRLA/1118/2024	MADAN PRADHAN MP	NIRANJAN PANDA,RABINDRA NATH PRUSTY	262/2026
141	D-CRLA/2136/2026 CRLA/ /	MANAS RANJAN PANDA @ LINGA MP	RAMANI KANTA PATTANAIAK	263/2026
142	D-CRLA/2136/2026 CRLA/ /	MANAS RANJAN PANDA @ LINGA MP	RAMANI KANTA PATTANAIAK	264/2026
143	D-CRLA/2141/2026 CRLA/ /	PRATAP CHANDRA SAHU MP	LALATENDU SAMANTARAY	265/2026
144	D-WA/19068/2025 WA/119/2026	SUBHARASHMI BEURA MP	AMIYA KUMAR MOHANTY (A)	303/2026
145	D-WA/19068/2025 WA/119/2026	SUBHARASHMI BEURA MP	AMIYA KUMAR MOHANTY (A)	304/2026
146	D-WA/23204/2024 WA/1771/2024	KRUTIBAS SETHI MP	SRIKANTA KUMAR NATH	305/2026
147	D-WA/14344/2024 WA/623/2024	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	306/2026
148	D-WA/21138/2024 WA/1315/2024	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	307/2026
149	D-WA/1512/2026 WA/123/2026	THE VICE-CHANCELLOR, SAMBALPUR UNIVERSITY, MP	SAMBALPUR	308/2026
150	D-WA/2474/2026 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	309/2026
151	D-WA/2474/2026 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	310/2026
152	D-WA/51326/2025	PAWAN KUMAR BAGARIA	SOURAV SUMAN BHUYAN	

	WA/120/2026	MP		311/2026
153	D-WA/51326/2025 WA/120/2026	PAWAN KUMAR BAGARIA MP	SOURAV SUMAN BHUYAN	312/2026
154	D-WA/51326/2025 WA/120/2026	PAWAN KUMAR BAGARIA MP	SOURAV SUMAN BHUYAN	313/2026
155	D-WA/2498/2026 WA/ /	DEBASISH BEHERA MP	MITU KUMAR BISWAL	314/2026
156	D-WA/2543/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	315/2026
157	D-WA/2543/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	316/2026
158	D-WA/443/2026 WA/ /	UJWAL CHANDRA NAHAK MP	ROHIT RANJAN RAY	317/2026
159	D-WP(C)/2351/2026 WP(C)/2179/2026	MAMATA JENA MP	KABIRAJ PRADHAN	1392/2026
160	D-WP(C)/1721/2026 WP(C)/1735/2026	KENDUPADA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY MP	CHITRA SINGH BHADRAK	1393/2026
161	D-WP(C)/2355/2026 WP(C)/2176/2026	BAJRANGLAL AGRAWAL MP	BIRAJA PRASANNA DAS	1394/2026
162	D-WP(C)/2357/2026 WP(C)/2169/2026	USHARANI BEHERA MP	PRASANTA KUMAR SATAPATHY	1395/2026
163	D-WP(C)/2361/2026 WP(C)/2111/2026	M/S HEALTH CARE HOSPITAL, KENDRAPALLEE MP	DEEPA MAHAPATRA	1396/2026
164	D-WP(C)/39496/2025 WP(C)/28308/2025	UNION OF INDIA MP	KAIBALYA PANDA, CGC	1397/2026
165	D-WP(C)/2364/2026 WP(C)/2141/2026	BIBHUTI BHUSAN MISHRA MP	AMIT PRASAD BOSE	1398/2026
166	D-WP(C)/2365/2026 WP(C)/2142/2026	BIJAY DASH @ BIJAY KETAN DASH MP	AMIT PRASAD BOSE	1399/2026
167	D-WP(C)/35931/2025 WP(C)/24630/2025	CHAKRADHAR MOHAKUD MP	SUSHANTA KUMAR MISHRA	1400/2026
168	D-WP(C)/2379/2026 WP(C)/2173/2026	SASHI MOHARANA MP	AMITAV DAS	1401/2026
169	D-WP(C)/2381/2026 WP(C)/2177/2026	PABITRA MOHAN PRADHAN MP	PRASANTA KUMAR MISHRA	1402/2026
170	D-WP(C)/54081/2025 WP(C)/2043/2026	MAMATA NAYAK MP	ALOK KUMAR MOHAPATRA	1403/2026
171	D-WP(C)/2383/2026 WP(C)/2100/2026	BIKRAM KESHARI MALLA MP	KRISHNA CHANDRA SAHU	1404/2026
172	D-WP(C)/2384/2026 WP(C)/ /	SUNDERGARH INDUSTRIAL MAZDOOR UNION MP	PRONAB KUMAR RIEAR, SUNDERGARH	1405/2026
173	D-WP(C)/26368/2024 WP(C)/16129/2024	RENUKA MOHANTY MP	BIGYAN KUMAR SHARMA	1406/2026
174	D-WP(C)/2343/2026 WP(C)/ /	DEBASIS BEHERA MP	SRINIVAS MOHANTY	1407/2026
175	D-WP(C)/2385/2026 WP(C)/ /	NARENDRA KUMAR SAHU MP	TUSHAR KANTA NAYAK	1408/2026
176	D-WP(C)/50040/2025 WP(C)/34695/2025	DEBABRATA DHUPAL MP	BINI MISHRA	1409/2026
177	D-WP(C)/2386/2026 WP(C)/ /	DILLIP KUMAR MAHANTA MP	TUSHAR KANTA NAYAK	1410/2026
178	D-WP(C)/2387/2026 WP(C)/ /	PARSURAM PRADHAN MP	TUSHAR KANTA NAYAK	1411/2026
179	D-WP(C)/2389/2026 WP(C)/ /	MADHUSUDAN JENA MP	TUSHAR KANTA NAYAK	1412/2026
180	D-WP(C)/2390/2026 WP(C)/ /	MONALISHA MOHANTA MP	TUSHAR KANTA NAYAK	1413/2026
181	D-WP(C)/34194/2025 WP(C)/24043/2025	KISHORE CHANDRA PALO MP	GOPINATH MISHRA	1414/2026
182	D-WP(C)/2344/2026 WP(C)/ /	ROJALINI PATRA MP	SRINIVAS MOHANTY	1415/2026
183	D-WP(C)/88/2026 WP(C)/418/2026	RAGHUNATH SAHOO MP		1416/2026

184	D-WP(C)/2345/2026 WP(C)/ /	DEBAJANI SARAN MP	SRINIVAS MOHANTY	1417/2026
185	D-WP(C)/2402/2026 WP(C)/ /	DISENDRA KUMAR MAHANTA MP	TUSHAR KANTA NAYAK	1418/2026
186	D-WP(C)/2403/2026 WP(C)/ /	RANJIT BARIK MP	TUSHAR KANTA NAYAK	1419/2026
187	D-WP(C)/2346/2026 WP(C)/ /	SANTOSH KUMAR SAHU MP	SRINIVAS MOHANTY	1420/2026
188	D-WP(C)/2406/2026 WP(C)/ /	KULAMANI MOHANTA MP	TUSHAR KANTA NAYAK	1421/2026
189	D-WP(C)/2407/2026 WP(C)/2174/2026	DR.RAJEEB KUMAR NAYAK MP	JAYDEEP PAL	1422/2026
190	D-WP(C)/2407/2026 WP(C)/2174/2026	DR.RAJEEB KUMAR NAYAK MP	JAYDEEP PAL	1423/2026
191	D-WP(C)/2412/2026 WP(C)/ /	UGRESN MAHANTA MP	TUSHAR KANTA NAYAK	1424/2026
192	D-WP(C)/55112/2025 WP(C)/37814/2025	NIRUPAMA ROUT MP	SUBASH CHANDRA ROUSTRAY	1425/2026
193	D-WP(C)/2418/2026 WP(C)/ /	KABITA ROUT MP	PRAKASH KUMAR MISHRA	1426/2026
194	D-WP(C)/20159/2025 WP(C)/14869/2025	SANKAR MALLIK MP	JEEVANJYOTI MOHANTY	1427/2026
195	D-WP(C)/2421/2026 WP(C)/ /	BINOD BIHARI MOHANTA MP	TUSHAR KANTA NAYAK	1428/2026
196	D-WP(C)/732/2026 WP(C)/666/2026	PRAKASH CHANDRA PATRA MP	KSHIROD KUMAR ROUT	1429/2026
197	D-WP(C)/2380/2026 WP(C)/ /	MAA SARALA W.S.H.G MP	ASHOK KUMAR SAHOO	1430/2026
198	D-WP(C)/53482/2025 WP(C)/37223/2025	ANSUMAN RATH MP	SONITA BISWAL	1431/2026
199	D-WP(C)/53482/2025 WP(C)/37223/2025	ANSUMAN RATH MP	SONITA BISWAL	1432/2026
200	D-WP(C)/2432/2026 WP(C)/ /	SUSANTA KUMAR SAMAL MP	SAMVIT MOHANTY	1433/2026
201	D-WP(C)/15137/2023 WP(C)/15137/2023	SARAT KUMAR RATH MP	TANMAY MISHRA	1434/2026
202	D-WP(C)/16254/2023 WP(C)/16254/2023	SARAT KUMAR RATH MP	TANMAY MISHRA	1435/2026
203	D-WP(C)/16260/2023 WP(C)/16260/2023	SARAT KUMAR RATH MP	TANMAY MISHRA	1436/2026
204	D-WP(C)/2382/2026 WP(C)/ /	PATTITAPABAN WSHG MP	ASHOK KUMAR SAHOO	1437/2026
205	D-WP(C)/2433/2026 WP(C)/ /	SUSANTA KUMAR SAMAL MP	SAMVIT MOHANTY	1438/2026
206	D-WP(C)/2434/2026 WP(C)/ /	SUSANTA KUMAR SAMAL MP	SAMVIT MOHANTY	1439/2026
207	D-WP(C)/700/2026 WP(C)/1468/2026	PRADIP KISHORE PANDA MP	SUKANTA KUMAR MISHRA	1440/2026
208	D-WP(C)/55423/2025 WP(C)/2095/2026	UNION OF INDIA MP	SOUBHAGYA CHANDRA DEV DASH	1441/2026
209	D-WP(C)/2437/2026 WP(C)/ /	SUSANTA KUMAR SAMAL MP	SAMVIT MOHANTY	1442/2026
210	D-WP(C)/41991/2025 WP(C)/29643/2025	SUPRAVA PANDA MP	UMAKANT SAHOO	1443/2026
211	D-WP(C)/41584/2024 WP(C)/25335/2024	SANJEEB KUMAR RATH MP	MANOJ KUMAR MOHANTY	1444/2026
212	D-WP(C)/2445/2026 WP(C)/ /	DR. KANISHKA DAS MP	AMITABH MISHRA	1445/2026
213	D-WP(C)/2447/2026 WP(C)/ /	ABDUL HAKIM KHAN MP	SAROJ KUMAR PADHI	1446/2026
214	D-WP(C)/2396/2026 WP(C)/ /	MANJULATA MALLIK MP	DEBADUTTA KANUNGO	1447/2026
215	D-WP(C)/18899/2022	NITYANANDA SAHOO	ASHOK KUMAR DASH	

	WP(C)/18899/2022	MP		1448/2026
216	D-WP(C)/2452/2026 WP(C)/ /	MANOJ KUMAR SAMAL MP	BIJAYA KUMAR BEHERA 1	1449/2026
217	D-WP(C)/2455/2026 WP(C)/ /	NIRMAL SETHI MP	KUNAL KUMAR SWAIN	1450/2026
218	D-WP(C)/13339/2006 WP(C)/13339/2006	LAXMIDHAR PANDA MP	M/S.B.MOHANTY S.PATTNAYAK A.PATNAIK M/S.P.K.RATH A.BEHERA	1451/2026
219	D-WP(C)/46314/2025 WP(C)/35594/2025	CANARA BANK, ASSETS RECOVERY BRANCH MP	SHRUTI SHRIWASTAVA	1452/2026
220	D-WP(C)/2459/2026 WP(C)/ /	ADWAITA PRASAD MALLIK MP	BIJAYA KUMAR BEHERA 1	1453/2026
221	D-WP(C)/46322/2025 WP(C)/35597/2025	CANARA BANK, ASSETS RECOVERY BRANCH MP	SHRUTI SHRIWASTAVA	1454/2026
222	D-WP(C)/2461/2026 WP(C)/ /	PANDIT RAJESH UTTAMRAO MP	DIGAMBARA MISHRA	1455/2026
223	D-WP(C)/2464/2026 WP(C)/ /	MANOJ KUMAR MAHAKHUD MP	RAMANATH ACHARYA	1456/2026
224	D-WP(C)/2465/2026 WP(C)/ /	TUSARAKANTA RAUL MP	BIVUDATTA CHALAN	1457/2026
225	D-WP(C)/2410/2026 WP(C)/ /	BRAMHANANDA NAYAK MP	BIJAYA KUMAR NAYAK (3)	1458/2026
226	D-WP(C)/2470/2026 WP(C)/ /	DR.BIBHUTI BHUSAN LENKA MP	SAIBRATA RATH	1459/2026
227	D-WP(C)/2475/2026 WP(C)/ /	AJODHYA NATH NAIK MP	SAIBRATA RATH	1460/2026
228	D-WP(C)/2476/2026 WP(C)/ /	PRAMODINI MEHER MP	SAMBIT PANIGRAHI	1461/2026
229	D-WP(C)/2478/2026 WP(C)/2161/2026	SURAJ KUMAR AGRAWAL MP	DIPTI RANJAN BHOKTA	1462/2026
230	D-WP(C)/2411/2026 WP(C)/ /	RAMESH CHANDRA MOHANTY MP	ANJAN KUMAR BISWAL	1463/2026
231	D-WP(C)/54464/2025 WP(C)/ /	PRABIR KUMAR DAS MP		1464/2026
232	D-WP(C)/45985/2025 WP(C)/32251/2025	NIHAR RANJAN MOHANTY MP	LALITENDU MISHRA	1465/2026
233	D-WP(C)/51526/2025 WP(C)/35596/2025	M/S SUNIL KUMAR AGRAWAL LLP, RAIPUR MP	ABHINAV CHANDRA NAYAK	1466/2026
234	D-WP(C)/55546/2025 WP(C)/1773/2026	USHARANI BARIK MP	BRAHMANANDA TRIPATHY	1467/2026
235	D-WP(C)/55479/2025 WP(C)/1690/2026	USHARANI BARIK MP	BRAHMANANDA TRIPATHY	1468/2026
236	D-WP(C)/27286/2022 WP(C)/27286/2022	LATA SASMAL @ SANTILATA PRADHAN MP		1469/2026
237	D-WP(C)/1074/2024 WP(C)/592/2024	M/S REXON STRIPS LTD., ROURKELA MP	SATYA MOHANTY	1470/2026
238	D-WP(C)/2489/2026 WP(C)/ /	ARCHITA BALA PATRA MP	NIRANJAN BISWAL	1471/2026
239	D-WP(C)/2490/2026 WP(C)/ /	DHABALESWAR BHOJ MP	ASHUTOSH KUANR	1472/2026
240	D-WP(C)/2500/2026 WP(C)/ /	CHITRA LEKHA MOHANTY MP	BISHWARANJAN SAHU	1473/2026
241	D-WP(C)/44988/2025 WP(C)/32356/2025	RUPESH KUMAR MOHAPATRA MP	SAMEER KUMAR DAS	1474/2026
242	D-WP(C)/51931/2025 WP(C)/36460/2025	MAMITA MALIK MP	AMITAV DAS	1475/2026
243	D-WP(C)/2507/2026 WP(C)/ /	MANJUBALA DAS MP	JANAKI KANTA MAHAPATRA	1476/2026
244	D-WP(C)/2506/2026 WP(C)/ /	UPENDRA KUMAR SHAW MP	KISHORE CHANDRA PRADHAN	1477/2026
245	D-WP(C)/53405/2025 WP(C)/36850/2025	CHANDAN KUMAR ROUL MP	ASHOK KUMAR BEHERA	1478/2026
246	D-WP(C)/2518/2026 WP(C)/ /	BATA KRUSHNA SAHOO MP	MANOJ KUMAR MOHANTY (2)	1479/2026

247	D-WP(C)/2521/2026 WP(C)/ /	M/S. HARA GOURI SUPPLIERS, GANJAM MP	BIBHUTI BHUSAN PANDA	1480/2026
248	D-WP(C)/2523/2026 WP(C)/ /	JAYANTI SWAIN MP	SANGRAM JENA	1481/2026
249	D-WP(C)/2527/2026 WP(C)/ /	M/S. A.R. ENTERPRISER, CHANDRADEIPUR MP	BIBHUTI BHUSAN PANDA	1482/2026
250	D-WP(C)/17563/2025 WP(C)/12305/2025	K. VIJAYA LAKSHMI MP	SAROJA KANTA SAMAL	1483/2026
251	D-WP(C)/3354/2025 WP(C)/2863/2025	SUJATA KUMARI DASH MP		1484/2026
252	D-WP(C)/3354/2025 WP(C)/2863/2025	SUJATA KUMARI DASH MP		1485/2026
253	D-WP(C)/2492/2026 WP(C)/ /	BAIJAYANTI ROUT MP	SUSANTA SEKHAR PARIDA	1486/2026
254	D-WP(C)/2531/2026 WP(C)/ /	GEETA DEVI AGRAWAL @ GEETA AGRAWAL MP	SIDHARTHA DAS	1487/2026
255	D-WP(C)/2534/2026 WP(C)/ /	SANKARLAL AGRAWAL MP	SIDHARTHA DAS	1488/2026
256	D-WP(C)/2278/2026 WP(C)/ /	SUDHANSHU SEKHAR PANDA MP	DIPTI RANJAN BHOKTA	1489/2026
257	D-WP(C)/54870/2025 WP(C)/2153/2026	SIBA PRASAD KUNAR MP	FALGUNI RAJGURU MOHAPATRA	1490/2026
258	D-WP(C)/2535/2026 WP(C)/ /	BHASKAR CHANDRA GAHANA MP	SAROJA KANTA SAMAL	1491/2026
259	D-WP(C)/2539/2026 WP(C)/ /	NARENDRA NATH SINGH MP	SAILAZA NANDAN DAS	1492/2026
260	D-WP(C)/2538/2026 WP(C)/ /	PRAKASH KUMAR SETHY MP	AMIYA KUMAR CHHATOI	1493/2026
261	D-WP(C)/2544/2026 WP(C)/ /	SARFUDDIN KHAN MP	GOUTAM KUMAR ROUSTRAY	1494/2026
262	D-WP(C)/55033/2025 WP(C)/37747/2025	MOHAMMED MOJIBUR RAHEMAN MP	BIKRAM CHANDRA GHADEI	1495/2026
263	D-WP(C)/55468/2025 WP(C)/2163/2026	SUSHANTA KUMAR MOHANTY MP	SRINIVAS MOHANTY	1496/2026
264	D-WP(C)/2495/2026 WP(C)/ /	MANOJ KUMAR ROUT MP	DEBIDUTTA MOHAPATRA	1497/2026
265	D-WP(C)/55475/2025 WP(C)/2166/2026	MANOJ KUMAR SATAPATHY MP	SRINIVAS MOHANTY	1498/2026
266	D-WP(C)/2553/2026 WP(C)/ /	M/S. EPIC CONCESIONES 3 PRIVATE LIMITED, PUNDRACHARI MP	DEBIDUTTA MOHANTY	1499/2026
267	D-WP(C)/2559/2026 WP(C)/ /	NAMITA BEHERA MP	BIJAY KUMAR MISHRA	1500/2026
268	D-WP(C)/2561/2026 WP(C)/ /	MANAGOBINDA BEHERA MP	LAXMIKANTA MOHANTY	1501/2026
269	D-WP(C)/16987/2023 WP(C)/16987/2023	AMITAV MOHAPATRA MP	DURGESH NARAYAN RATH	1502/2026
270	D-WP(C)/2563/2026 WP(C)/ /	BHAGWAT PRASAD SHARMA @ BHAGWAT PRASAD SHARMA MP	ANUPAM KUMAR MAHA	1503/2026
271	D-WP(C)/2578/2026 WP(C)/ /	KESHABA CHARAN RATHA MP	ASHOK DAS	1504/2026
272	D-WP(C)/2429/2026 WP(C)/2167/2026	PRITISH KUMAR MEHER MP	BIBHUTI BHUSAN SWAIN	1505/2026
273	D-WP(C)/2581/2026 WP(C)/ /	MADHU SUDAN DAS MP	SILADITYA RAY	1506/2026
274	D-WP(C)/2512/2026 WP(C)/ /	KUNJALATA SETHI MP	DEBIDUTTA MOHAPATRA	1507/2026
275	D-WP(C)/25524/2025 WP(C)/18528/2025	DHARMANANDA MAHAPATRA MP		1508/2026
276	D-WP(C)/2589/2026 WP(C)/ /	BINOD SUNA MP	ANUPAM DASH	1509/2026
277	D-WP(C)/2589/2026 WP(C)/ /	BINOD SUNA MP	ANUPAM DASH	1510/2026
278	D-WP(C)/2597/2026	CHETAWANI BADAIAK	AMIYA RANJAN MAJHI	

	WP(C)/ /	MP		1511/2026
279	D-WP(C)/2514/2026	GANESWAR MISHRA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		1512/2026
280	D-WP(C)/48647/2025	GOPAL KRUSHNA NAYAK	SURYAKANTA DASH	
	WP(C)/34008/2025	MP		1513/2026
281	D-WP(C)/2604/2026	MANOJ KUMAR JAIN	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		1514/2026
282	D-WP(C)/2605/2026	MAHALINGESWAR WSHG, GANJAM	SANKAR PRAASAD PANI	
	WP(C)/ /	MP		1515/2026
283	D-WP(C)/1208/2026	M. RAJESWAR RAO	RAGHUNATH DASMOHAPATRA	
	WP(C)/ /	MP		1516/2026
284	D-WP(C)/2608/2026	BRAJA SUNDAR DASH	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		1517/2026
285	D-WP(C)/51406/2025	PRATAP CHANDRA MAHARANA		
	WP(C)/35677/2025	MP		1518/2026
286	D-WP(C)/22856/2024	NIKI AGRAWAL	BHOJARAJ SETH	
	WP(C)/13528/2024	MP		1519/2026
287	D-WP(C)/2613/2026	SANTOSH KUMAR PANDA	ARUNA NAYAK	
	WP(C)/ /	MP		1520/2026
288	D-WP(C)/2614/2026	DILIP KUMAR SAHU	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		1521/2026
289	D-WP(C)/25097/2024	JAGANNATH JANI		
	WP(C)/14453/2024	MP		1522/2026
290	D-WP(C)/2618/2026	SHAMBOO NATH	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		1523/2026
291	D-WP(C)/2517/2026	MAHANI CHARAN JENA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		1524/2026
292	D-WP(C)/2632/2026	HARI NAIK	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		1525/2026
293	D-WP(C)/2637/2026	PRASANT KUMAR DIGAL	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		1526/2026
294	D-WP(C)/2636/2026	MANASI SAHOO	JEMIMA SARKAR	
	WP(C)/ /	MP		1527/2026
295	D-WP(C)/2519/2026	AMBUJA SETHY	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		1528/2026
296	D-WP(C)/2644/2026	TUSHAR RANJAN MOHANTY	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		1529/2026
297	D-WP(C)/2651/2026	ANJALI PATRA	TIGMANSHU PATNAIK	
	WP(C)/ /	MP		1530/2026
298	D-WP(C)/2520/2026	YUSUB KHAN	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		1531/2026
299	D-WP(C)/2656/2026	RANJIT KUMAR MOHANTY	ANUPAM DASH	
	WP(C)/ /	MP		1532/2026
300	D-WP(C)/2656/2026	RANJIT KUMAR MOHANTY	ANUPAM DASH	
	WP(C)/ /	MP		1533/2026
301	D-WP(C)/2564/2026	M/S.LAXMIDHAR BHOL	ASHISH KUMAR SAMAL	
	WP(C)/ /	MP		1534/2026
302	D-WP(C)/2556/2026	M/S ORISSA COMMERCIALS	DILLIP KUMAR RAY	
	WP(C)/ /	MP		1535/2026